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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI - 5

(DESTRUCTION OF RECORD RULES, 1990)

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P.D. 06/07/2015
SECTION OFFICER (JUDL.)

6-7-2015

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

1. Original Application No.

27/09

2. Writ Petition No.

3. Contempt Petition No.

4. Review Application No.

Applicant(s) Prakash Singh VS- Union Of India & Ors

Advocate for the Applicant(s) U. K. Nair, B. Sharma, A. Chetwy,

Advocate for the Respondent(s) B. S. N. L. Advocate

Notes of the Registry,

Date

Orders of the Tribunal

1. The application is in form
is F.R.C. F. No. A.S. 50/-
d. per. d. v. d. P. 20
No. 396394924

Dated..... 9.2.09.....

N. S. M. 13.2.09
Dy. Registrar

181209

25.02.2009

B. Sarma, learned counsel appearing for
the Applicant is present. Copies of this O.A.
have already been served on Mr. B. C. Pathak,
who is usually appears for BSNL.

Issue notice to the Respondents
requiring them to file their reply by 20th April,
2009.

Mr. B. C. Pathak, learned counsel
undertakes to file Appearance
Memo/Vokalatnama on the next date.

✓
(M.R. Mohanty)
Vice-Chairman

lm

2. issue Notice to the
Respondents requiring
them to file their reply
by 20.4.09.

Sheet 209

20.04.2009

No written statement has yet been filed
by the Respondents in this case. Mr.B.C.Pathak,
learned counsel for the BSNL, undertakes to file
written statement by 25.05.2009.

Call this matter on 25.05.2009.

Send copies of this order to the
Respondents in the address given in the O.A.

Copies of Notice order
dt. 25-2-2009 is prepared
& Sent to by section 202
issued to the Respondent
1-5 by Regd Adm. post.

28-2-09

M. No. 8946898
Ex. 03-3-2009

/bb/

✓
(M.R.Mohanty)
Vice-Chairman

Notice copies duly served
on R - No 3, 4, 8, 9

19.3.09

W/S not filed.

W
17.4.09.

Copies of order
dated 20/4/09 send
to D/Sec. for issuing
to the respondents
by post.

D/N - 2059 to 2063
L/s 22/4/09. DT - 30/4/2009

22/4/09
Memo of Appearance
filed by Mr. B. C. Patkar
Advocate for Respondents
No. 1 to 5.

24/4/09

Vakalatnama filed
by Mrs. M. Das, on
behalf of BSNL.
S.C.

O.A.27 of 2009

25.05.2009 Mr. U.K. Nair, learned counsel
for the Applicant is present. Mrs. M.
Das, Advocate, enters appearance
for BSNL, by way of filing fresh
'Vokalatnama'. She prays for time to
file written statement for the
Respondents.

Call this matter on
22.07.2009 awaiting written
statement for the Respondents.

W
(N.D. Dayal)
Member(A)

W
(M.R. Mohanty)
Vice-Chairman

22.07.2009

No written statement has yet been filed
by the Respondents. Call this matter on
25.08.2009 awaiting written statement from
the Respondents.

W
(M.K. Chaturvedi)
Member (A)

W
(M.R. Mohanty)
Vice-Chairman

/bb/

25.08.2009

Written statement is undertaken to
be filed in course of the day.

Call this matter on 06.10.2009
awaiting rejoinder from the Applicant.

W
(M.K. Chaturvedi)
Member(A)

W
(M.R. Mohanty)
Vice-Chairman

/pb/

W
4.6.09.

NO W/S filed.

W
21.7.09

NO W/S filed.

W
24.8.09

Notes of the Registry	Date	Order of the Tribunal
<u>25.8.09</u> <u>W/S has been filed by the Respondents No 1 to 5 through Mr. M. Das, Advocate for the BSNL, copy served.</u> <u>25.8.09</u>	06.10.2009	<p>Written statement has already been filed by the Respondents. No rejoinder has yet to file by the Applicant.</p> <p>Subject to legal pleas to be examined at the time of final hearing, this case is admitted.</p> <p>Call this matter on 7.12.2009 for hearing.</p> <p>Send copies of this order to the Applicant and the Respondents in the address given in the O.A.</p>
<u>No Rejoinder filed.</u> <u>3</u> <u>5.10.09</u>	/lm	
<u>M. Das</u> <u>Send copy of this order to the Applicant and the Respondents.</u> <u>3/10/09</u>	07.12.2009	<p>Name of learned counsel for Respondents be shown appropriately.</p> <p>List the matter on 19.01.2010.</p>
<u>Copies of order dt. 6/10/09 /lm/</u> <u>sent to D/sec. dt. 09</u> <u>issuing to the applicant</u> <u>and the respondents by</u> <u>post. D/No - 12463-12468</u> <u>Dt = 10-11-2009</u> <u>Clls 19/10/09.</u>	12.01.2010	<p>This being similar to O.A.No.26/2009 on certain aspects, list it alongwith O.A.No.26/2009 on 21.01.2010.</p>
<u>W/S filed.</u> <u>3</u> <u>11.1.2010</u>	21.01.2010	<p>On the written request of Mr. B.C. Pathak, Advocate for BSNL, adjourned to 22nd February, 2010.</p>
<u>19.1.2010</u> <u>An affidavit filed by the Applicant. Copy served.</u> <u>19/1/2010</u>		<p>(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta) Member (A) Member (J)</p>
<u>The case is ready for hearing.</u> <u>20.1.2010</u>		

Notes of the Registry	Date	Order of the Tribunal
Mr. M.R. das Advocate For Respondent No-1. Debaluti Bara. 10-03-10	22.02.2010	Heard learned counsel for parties. Hearing concluded. For the reasons recorded separately, the O.A. is dismissed. No costs.
<u>18/3/2010.</u>		(Madan Virar Chaturvedi) Member (A)  (Mukesh Kumar Gupta) Member (J) 
<p>judgement /Final order dated 22/2/2010 Prepared and sent to the parties for issuing the all the Judgements by Post vide no 614 to 616 dated 18-3-2010</p> <p>On the written leave of Mr. G.C. Balak Chaturvedi for BSNL, additional of demands of representative S.O. 15</p> <p>(B) (2) (b) (i) (A) (b) (i)</p>		

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.26 of 2009

And

Original Application No.27 of 2009

Date of Order: This the 22nd day of February 2010

The Hon'ble Shri Mukesh Kumar Gupta, Judicial Member

The Hon'ble Shri Madan Kumar Chaturvedi, Administrative Member

1. Shri Sunil Mishra,
Resident of Quarter No.24,
Type-III, Block-IV, J.P. Nagar,
Telecom Colony, BSNL,
Dibrugarh-786001, Assam. Applicant in O.A.No.26/2009
2. Shri Prakash Singh,
Resident of Quarter No.8,
Type-III (New Block),
Lichubari Telecom Colony,
Lichubari, Jorhat-785001,
Assam. Applicant in O.A.No.27/2009

By Advocate Mr B. Sarma.

- versus -

1. The Bharat Sanchar Nigam Limited
represented by the Chairman and
Managing Director,
Bharat Sanchar Bhawan,
Janpath, New Delhi-110001.
2. The Assistant Director General (DE)
Corporate Officer,
Departmental Examination Section,
9th Floor, "A" Wing,
Statesman House, Barakhamba Road,
New Delhi-110001.
3. The Director (HRD),
Bharat Sanchar Nigam Limited,
Bharat Sanchar Bhawan,
H.C. Mathur Lane, ^{Central Administrative Tribunal}
New Delhi-110001.



4. The Assistant Director Telecom (Recd.)
O/o The Chief General Manager,
New Administrative Building, Panbazar,
BSNL, Assam Telecom Circle,
Guwahati-781001, Assam.

5. The Chief General Manager, BSNL,
New Administrative Building, Panbazar,
Assam Telecom Circle,
Guwahati-781001, Assam. Respondents in both the O.A.s

By Advocates Mr M.R. Das and Mrs M. Das.

.....

ORDER (ORAL)

MUKESH KUMAR GUPTA, JUDICIAL MEMBER

Issue raised in both these O.A.s being similar and common in nature, the same are dealt with by present common order. For sake of convenience, facts are delineated from O.A.No.27/2009.

2. Respondents vide circular dated 09.02.2007 decided to conduct departmental competitive examination to the post of Sub Divisional Engineer (Telecom) to fill up the vacancies for the vacancy years 2001-2002 to 2005-2006, and later on determined the eligibility list. Vide circular dated 27.06.2007, a list of eligible candidates as well as ineligible candidates was circulated. Both the applicants' names appeared in the list of ineligible candidates. No representation was preferred against it. It was only after more than a year when result of said examination was declared, they happened to prefer representation on identical basis on 12.07.2008 followed by reminders dated 25.07.2008. Further representation was also made on 22.12.2008. The basic plank of applicants had been that marks



obtained in Phase-1 Training when they were appointed to the post of Junior Telecom Officer, is the determining factor for deciding seniority list of said grade. It is contended that Shri Waryao Sareo as well as Shri Saribaddu Seshagirirao obtained lesser marks than applicant in O.A.No.26/2009 and, therefore, they ought to have been treated as junior in the select list/seniority list of said grade of JTO. Recruitment to the next post of SDE is governed by the Recruitment Rules known as, "Sub-Divisional Engineer (Telecom), Recruitment Rules, 2002", notified on 28.02.2002. As per Schedule appended thereto, 75% posts are to be filled by promotion on the basis of seniority-cum-fitness and 25% by Limited Departmental Competitive Examination. As per column 12 of the said Schedule, JTOs who have rendered not less than "three years regular service in the grade as on 1st July of the year of Examination" is made eligible for applying for said post. Said column contains five notes. Note No.5 provides that: "where juniors who have completed their qualifying eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of requisite qualifying/eligibility service by not more than one year". Applicants' grievance is that they are not short of more than one year on the date of examination and as such, they are entitled to participate in the examination held for the vacancy of various years namely, 2001-02, 2002-03, 2003-04, 2004-05 as well as 2005-06.

3. It is not in dispute that Saribaddu Seshagirirao joined the post of JTO on 24.06.2002 while Waryao Sareo joined said post on 08.07.2002. Both the applicants joined the said post on the same date namely, 26.10.2003.



4. Question which arises for consideration is whether Note 5 could be operated or not as contention raised by the respondents is that applicants being not eligible having not satisfied three years regular service in the grade were declared ineligible vide communication dated 27.06.2007 and thus there is no scope for judicial interference by this Tribunal.

5. We have heard Mr. B. Sarma, learned counsel for the applicants in both O.A.s, Mr. M.R. Das, learned counsel for respondents in O.A.No.27/2009 and Mrs M. Das, learned counsel for respondents in O.A.No.26/2009, and also perused the pleadings and other material placed on record.

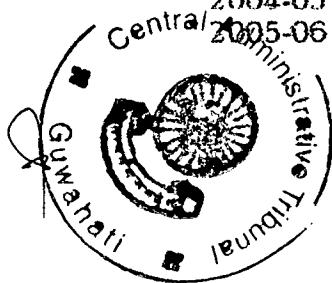
6. In order to appreciate whether applicants can take recourse to Note 5 of column 12, it would be expedient to notice said clause, which reads as under:

"Where juniors who have completed their qualifying eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of requisite qualifying/eligibility service by more than one year."

(emphasis supplied)

7. We may also note that vide circular dated 16.04.2007, the date of eligibility with respect to vacancy year had been made known to all concerned. The relevant excerpts reads thus:

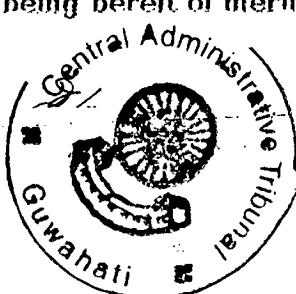
<u>Vacancy Yr</u>	<u>Eligible Candidates</u>
2001-02	Completed 3 yrs as on 1.7.2001
2002-03	Completed 3 yrs as on 1.7.2002
2003-04	Completed 3 yrs as on 1.7.2003
2004-05	Completed 3 yrs as on 1.7.2004
2005-06	Completed 3 yrs as on 1.7.2005"



7. Perusal of the above would show that applicants were appointed as JFO on 26.05.2003. It is contended that certain alleged juniors namely, Saribaddu Seshagirirao and Waryao Sareo were lower in seniority list, thus they could invoke said clause. In our considered view said clause Note 5 could be invoked only when they are short of requisite qualifying/eligibility service by not more than one year. The date of eligibility vacancy year 2005-06 as described vide circular dated 09.02.2007 was 01.07.2005. Applicants had joined said service only on 26.05.2003. Counting this date from 26.05.2003, it would be seen that on 01.07.2005 applicants would be short of more than one year service, namely one year one month and five days to be precise. In such circumstance their contention that said officials are juniors or otherwise has no relevance. Hence applicants' case is totally misconceived and misleading and, therefore, there is no justification in their claim.

8. O.A.s being bereft of merits are accordingly dismissed. No costs.

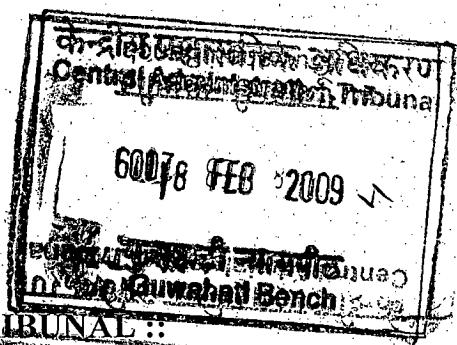
(D. T. L. D. No. 2
Guwahati, 1/2008)



Sd/- M.K.Gupta
Member (J)
Sd/-M.K.Chaturvedi
Member (A)

TRUE
प्रतिलिपि

अनुभाग अधिकारी
Section Officer (Judi)
Central Administrative Tribunal
गुवाहाटी न्यायपीठ
Guwahati Bench
Assam/Guwahati



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL ..

GUWAHATI BENCH:: GUWAHATI

ORIGINAL APPLICATION NO. 27 / 2009

Sri Prakash Singh

....Applicant

-Versus -

The Bharat Sanchar Nigam Limited & ors

....Respondents

SYNOPSIS

Being aggrieved by the deprivation and the discrimination meted out to the applicant in not allowing him to appear in the Limited Departmental Competitive Examination held for promotion of the Junior Telecom Officers to the post of Sub Divisional Engineer for vacancies pertaining to the year 2005-2006, he has come under the protective hands of Your Lordship's for redressal of his genuine and bonafide grievances.

The applicant was selected for appointment against the post of Junior Telecom Officer in the year 2001. Thereafter the respondent corporation sent him for the mandatory Orientation Training Programme w.e.f 17.02.2003 to 13.03.2003 in the Regional Telecom Training Centre, Nagpur on completion of which, he was engaged in field training in his division and was again sent for the Junior Telecom Officers Training (Phase-1) at the Regional Telecom Training Centre, Gachibowli, Hyderabad, w.e.f. 06.10.2003 to 12.12.2003, which the applicant completed successfully and consequently he was posted as a Junior Telecom Officer (OCB) in the BSNL office at Jorhat wherein the applicant is still continuing.

18/03/2009

गुवाहाटी न्यायपीठ
Guwahati Bench

The next promotional avenue for the post of Junior Telecom Officer is the post of Sub Division Engineer. The promotion to the said post is governed by a set of Rules called the Recruitment Rules Of Sub Divisional Engineer (Telecom). Column 5 to 11 of the schedule to the said Rules deals with the method of recruitment, age limit, qualification and other matters relating to the said post. Column 5 of the schedule declares that the criteria for selection to the said post is Selection-cum-Seniority. Column 11 states that 75% of the posts are to be filled by way of promoting the eligible candidates on the basis of seniority cum fitness and the remaining 25% of the posts are to be filled by way of conducting a Limited Departmental Competitive Examination. Column 12 further declares that in case of incumbents aspiring to participate in the Limited Departmental Competitive Examination, a concerned Junior Telecom Officer has to render not less than 3 years of regular service in the grade on the 1st day of July of the year in which the examination is held, the crucial date for determining the eligibility of the incumbent being the 1st day of July of the year to which the vacancies pertain. Therein it is further stated that in case juniors in service who have completed their qualifying eligibility service and considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than one year.

In terms of a communication bearing letter No. 5-4/2005-DE dated 09.02.2007, the applicant applied for appearing in the Limited Departmental Competitive Examination that was to be held for selecting candidates for appointment against the posts of Sub Division Engineer pertaining to the year 2005-2006. As he was waiting in anticipation that he would be allowed to appear in the said Departmental Examination, the applicant was shocked and surprised to come across a communication bearing No. Rectt-1/57/2007/29 dated 27.06.2007 whereby he was declared to be ineligible for participation in the said Departmental Examination on the ground that he had not rendered 3 years of continuous service in the Grade of Junior Telecom Officer, which according to the respondent corporation is the requirement of the Rules of 2002.

It is pertinent to mention here that seniority in the cadre of Junior Telecom Officer is determined on the basis of the marks secured by an

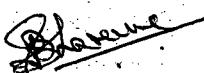
18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

incumbent in the Phase-I training and Junior Telecom Officers who were junior to the applicant on the basis of the marks obtained in the said training, but have completed 3 years of continuous service in the cadre were allowed to participate in the said Departmental Examination, which fact automatically renders the applicant eligible to appear in the selection process initiated for promotion to the post of Sub Divisional Engineer in terms of the provisions contained in Column 12 of the Schedule to the Rules of 2002.

Highlighting the said aspect of the matter, the applicant preferred series of representation praying for ameliorating his genuine and bonafide grievance in not permitting him to appear in the said Departmental Examination, but his effort towards ameliorating his grievance was rendered in fructuous with the issue of a communication bearing No. Rectt-1/57/2007/63 dated 05.11.2008 by which the Assistant General Manager (Admn) communicating the rejection of his prayers to the General Manager Telecom, BSNL, Jorhat. As such, this application praying for urgent and immediate relief/ relief's.

Filed By



(C.B. Sharma)

Advocate

18 Feb 2009

गुवाहाटी न्यायालय
Guwahati Bench

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL ::

GUWAHATI BENCH :: GUWAHATI

ORIGINAL APPLICATION NO.

27 / 2009

Sri Prakash Singh

....Applicant

-Versus -

The Bharat Sanchar Nigam Limited & ors

....Respondents

LIST OF DATES

1. 2001 :- Pursuant to recruitment process conducted by the respondent corporation, the applicant was selected for appointment against the post of Junior Telecom Officer.
2. 2002 :- The Recruitment Rules of Sub Divisional Engineer, 2002 came into force.
3. Feb, 2003:- The respondent corporation sent the applicant for the mandatory Orientation Training Programme w.e.f. 17.02.2003 to 13.03.2003 in the Regional Telecom Training Centre, Nagpur.
4. Oct, 2003 :- The applicant was again sent for the Junior Telecom Officers Training (Phase-1) at the Regional Telecom Training Centre, Gachibowli, Hyderabad, w.e.f. 06.10.2003 to 12.12.2003.
5. 09.02.07:- Applications invited by the respondent corporation from incumbents aspiring to participate in the Limited Departmental Competitive Examination to be held for filling up the posts of Sub Divisional Engineer and the applicant applied for the same in terms of the said invitation.

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Guwahati Bench

6. 16.04.07:- The respondent corporation extends the time for receipt of applications from incumbents aspiring to participate in the Limited Departmental Competitive Examination.

7. 27.06.07 :- The respondent corporation published a list of candidates found ineligible to participate in the said Departmental Examination and the name of the applicant figured therein.

8. 15.07.07 :- The Limited Departmental Competitive Examination for selecting candidates for the post of Sub Divisional Engineer was held by the respondent corporation.

9. 08.07.08 :- The respondent corporation published a list of successful candidates found eligible for promotion to the post of Sub Divisional Engineer.

10. 12.07.08 :- The applicant preferred a representation for redressal of his grievance towards not allowing him to participate in the said Departmental Examination.

11. 15.07.08:- The representation dated 12.07.2008 preferred by the applicant forwarded to the concerned authority.

12. 25.07.08:- Availing no response, the applicant reiterating his prayer made in the representation dated 12.07.2008, preferred another representation.

13. 27.08.08:- Another representation preferred by the applicant repeating his prayers made vide the representations dated 12.07.2008 and 25.07.2008 and the same was forwarded to the concerned authority on the same very day.

14. 05.11.08 :- The Assistant General Manager (Admin) rejects the prayers made by the applicant by the series of representations preferred by him and communicates the decision to the General Manager Telecom, BSNL, Jorhat.

15. 26.11.08 :- The office of the Chief General Manager (Telecom) issued direction to appoint the selected candidates against the posts of Sub Divisional Engineer.

16. 26.11.08 :- The applicant approaches the Chairman & Managing Director, BSNL vide another representation towards

18 Feb 2009 16

गुवाहाटी न्यायपीठ
Guwahati Bench

mitigating his grievance in not allowing him to participate
in the said Departmental Examination.

17. 06.01.09 :- The decision towards rejecting the prayers made by the applicant vide his series of representations was communicated to him.

Filed By


(C.B. Sharma)
Advocate

18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH:: GUWAHATI

ORIGINAL APPLICATION NO.

27 / 2009

BETWEEN

Sri Prakash Singh, resident of QTR No.
8, TYPE-III (New Block) Lichubari Telecom
Colony, Lichubari, Jorhat – 785001, Assam.

....Applicant

-AND-

1. The Bharat Sanchar Nigam Limited represented by the Chairman and Managing Director, Bharat Sanchar Bhawan, Janpath, New Delhi – 110001.
2. The Assistant Director General (DE) Corporate Office, Departmental Examination Section, 9th Floor, "A" Wing, Statesman House, Barakhambha Road, New Delhi – 110001.
3. The Director (HRD), Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi – 110001.
4. The Assistant Director Telecom (Rectt.) O/o The Chief General Manager, New Administrative Building, Panbazar, BSNL, Assam Telecom Circle, Guwahati – 781001, Assam.

Barkey

Filed by - The Applicant
through → *Om Prakash Barkey*
Advocate

18/7/2009

गुवाहाटी स्थायी बैठक
Guwahati Bench

5. The Chief General Manager, BSNL ,
New Administrative Building, Panbazar,
Assam Telecom Circle, Guwahati – 781001,
Assam

....Respondents

1. **PARTICULARS OF THE ORDER AGAINST WHICH THIS APPLICATION IS MADE:**

This original application has been preferred against the order bearing No. Rectt-1/57/2007/29 dated 27.06.2007 depriving the applicant to appear in the Limited Departmental Competitive Examination held for selection of candidates for the posts of Sub Divisional Engineer from amongst the Junior Telecom Officers (Telecom) for the vacancies pertaining to the years 2001-2002, 2002-2003, 2003-2004, 2004-2005 and 2005-2006 on the ground that the applicant does not fulfill the eligibility criteria of rendering 3 (three) years regular service in the Grade of Junior Telecom Officer on the 1st day of July of the year in which the examination was held. This application is further directed against the arbitrary, illegal and malafide action on the part of the respondent authorities in rejecting the prayer made by the applicant vide his representations dated 12.07.2008, 25.07.2008, 27.08.2008 and 29.12.2008 to mitigate his grievance as regards not allowing him to appear in the said Limited Departmental Competitive Examination held for the purpose of selecting candidates for the posts of Sub Divisional Engineer.

2. **JURISDICTION:**

The applicant further declares that the subject matter of the case is within the jurisdiction of the Administrative Tribunal.

Parbat -

18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

3. LIMITATION:

The applicant declares that the instant case has been filed within the limitation period prescribed under Section 21 of the Central Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE:

4.1. That the applicant is a citizen of India and a resident in the state of Assam and as such he is entitled to all the rights, protections and privileges guaranteed under the Constitution of India and the laws framed there under.

4.2. That the applicant states that pursuant to a process of selection, he was selected for appointment against the post of Junior Telecom Officer and was thereafter sent for the JTO orientation training programme w.e.f. 17.02.2003 to 13.03.2003 in the Regional Telecom Training Centre, Nagpur. On completion of the said training, the applicant along with the other candidates were relieved from the said center with instructions to report to their Divisions. During the period of training the applicant was paid stipend w.e.f. 17.02.2003 to 13.03.2003.

A copy of the order dated 13.03.2003 relieving the applicant from the Telecom Training Centre is annexed as Annexure-1.

4.3. That the applicant states that after reporting in his Division in terms of the order dated 13.03.2003, he was engaged in field training and was again sent for the Junior Telecom Officers Training (Phase-1) at the Regional Telecom Training Centre, Gachibowli, Hyderabad, w.e.f. 06.10.2003 to 12.12.2003, which the applicant completed successfully and was thereafter relieved from the said Centre with instructions to report at GMTD, Jorhat.

A copy of the order dated 12.12.2003 relieving the applicant from the said Center is annexed as Annexure-2.

Parshuram

18 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

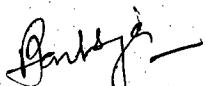
29

4.4. That your applicant states that presently he is posted as a Junior Telecom Officer (OCB) in the BSNL office at Jorhat and has been discharging the duties and responsibilities entrusted to him to the best of his abilities and without any blemish to any quarter. The applicant for his hard work, dedication and sincerity towards his service has earned the praise of all concerned and never has he been communicated with any adverse remark in the matter of discharge of his official duties till date.

4.5. That your applicant states that the next promotional avenue for the post of Junior Telecom Officer is the post of Sub Division Engineer. The promotion to the said post is governed by a set of Rules called the Recruitment Rules Of Sub Divisional Engineer (Telecom). Column 5 to 11 of the schedule to the said Rules deals with the method of recruitment, age limit, qualification and other matters relating to the said post. Column 5 of the schedule declares that the criteria for selection to the said post is Selection-cum-Seniority. Column 11 states that 75% of the posts are to be filled by way of promoting the eligible candidates on the basis of seniority cum fitness and the remaining 25% of the posts are to be filled by way of conducting a Limited Departmental Competitive Examination. Column 12 further declares that in case of incumbents aspiring to participate in the Limited Departmental Competitive Examination, a concerned Junior Telecom Officer has to render not less than 3 years of regular service in the grade on the 1st day of July of the year in which the examination is held, the crucial date for determining the eligibility of the incumbent being the 1st day of July of the year to which the vacancies pertain. Therein it is further stated that in case juniors in service who have completed their qualifying eligibility service and considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than one year.

A copy of the recruitment Rule along with the schedule is annexed as Annexure – 3.

4.6. That your applicant states that in terms of a communication bearing letter No. 5-4/2005-DE dated 09.02.2007 he applied for appearing in



18 FEB. 2009

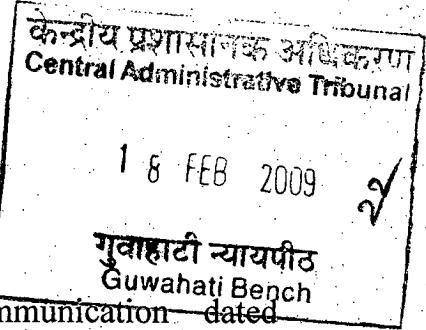
गुवाहाटी न्यायालय
Guwahati Bench

the Limited Departmental Competitive Examination to be held for selecting candidates for appointment against the post of Sub Division Engineer pertaining to the year 2005-2006. It is pertinent to mention here that the respondent corporation through its Personnel-II Section vide its communication bearing No. 2-29/2005-Pres.II dated 16.04.2007 intimated all concerned regarding extending the last date of receipt of applications for appearing in the said examination to 25.04.2007. Vide the said communication dated 16.04.2007, the respondent corporation also clarified the doubts as regards the eligibility of the incumbents with regard to fulfilling the requirement of rendering 3 years service in the grade of Junior Telecom Officer. The doubt mentioned at Serial No. 1 of the said communication clarified the date on which an incumbent should have to complete 3 years of continuous service. At serial no.2 it stated that the period spent on training for appointment as Junior Telecom Officer is to be reckoned towards counting the 3 years regular service period in terms of the Office Memorandum dated 08.03.1983. At serial no. 3 it was further reiterated that in case juniors in service who have completed their qualifying eligibility service and considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than one year.

A copy of the communication dated 16.04.2007 is annexed as Annexure- 4.

4.7. That your applicant states that as he was waiting in anticipation that he would be permitted to appear in the abovementioned Departmental Examination, he was shocked and surprised to come across the communication bearing No. Rectt-1/57/2007/29 dated 27.06.2007 whereby a list of candidates was enclosed who were found not eligible to appear in the abovementioned examination in terms of the provisions of the Recruitment Rules of 2002 and the amendments thereof effected from time to time. The name of the applicant appeared in the said list at serial no. 5 and he was declared ineligible to appear in the said Departmental Examination.

Parmit Singh



A copy of the communication dated
27.06.2007 along with the list is annexed as

Annexure – 5.

4.8. That your applicant states that on rejection of his candidature for appearing in the Limited Departmental Competitive Examination, he enquired in the office of the respondents as regards the ground for rejection of his candidature and he could learn from his office sources that he did not fulfill the eligibility criteria of rendering 3 years of continuous service in the grade of Junior Telecom Officer. It is pertinent to mention here that recruitment to the post of Junior Telecom Officer is made on an All India Basis, but the seniority in the cadre is determined on the basis of the marks obtained in the Orientation Training/Phase-I training imparted to these recruits.

4.9. That your applicant states that on further enquiry he could learn that his juniors in the cadre of Junior Telecom Officer, but who have completed the requirement of putting in 3 years of continuous service in the cadre namely Sri Sarihaddu Seshagirirao, Assam Circle and Sri Waryao Sareo, Assam Circle and had obtained lesser marks than the applicant in the Orientation Training/Phase-I training were permitted to appear in the said Departmental Examination, which fact makes him eligible to appear in the said examination in view of the provisions contained in Column 12 of the Schedule to the Rules of 2002 and also the clarification given to the doubts raised at Serial No.3 of the communication dated 16.04.2007. The abovementioned provisions clearly states that in case juniors in service who have completed their qualifying eligibility service and considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than one year. The juniors of the appellant who were recruited through the same recruitment process and belong to the 2001 Batch of the Junior Telecom Officers having been allowed to appear in the said Departmental Examination, automatically renders applicant eligible to appear in the said examination inasmuch as he does not fall short of the requisite qualification/eligibility service by more than one year for the vacancies of Sub Divisional Engineer pertaining to the year 2005-2006 and highlighting the said aspect of the matter, he preferred a representation dated

Bankhs J.

18 Feb 2009

Guwahati Bench

12.07.2008 towards redressal of his genuine and bonafide grievance. The said representation was forwarded to the concerned authority by the office of the Divisional Engineer (D-TAX,Mobile), Malowali, Jorhat vide his letter dated 15.07.2008. Thereafter the appellant preferred another representation dated 25.07.2008 reiterating the claims and prayers made by him vide the representation dated 12.07.2008.

Copies of the representation dated 12.07.2008 and 25.07.2008 and the forwarding dated 15.07.2008 are annexed as Annexure – 6, 7 & 8 respectively.

4.10. That your applicant states that in the meantime the respondent corporation conducted the said Limited Departmental Competitive Examination on 15.07.2008 and also declared the result thereof publishing a merit list of candidates who were successful in the said Examination under the 25% quota vide its communication bearing No. 5-3/2007-DE dated 08.07.2008.

A copy of the communication dated 08.07.2008 is annexed as Annexure – 9.

4.11. That your applicant states that finding no response to his representations dated 12.07.2008 and 25.07.2008, he once again reiterating his earlier claim preferred another representation dated 27.08.2008 and the said representation was once again forwarded to the office of the DE (Admn & Opn), GMTD, BSNL, Jorhat on the same date. In response to the abovementioned representations, the office of the Assistant General Manager (Admn) communicated to the office of the General Manager Telecom, BSNL, Jorhat vide the communication bearing No. Rectt-1/57/2007/63 dated 05.11.2008 the decision towards rejection of the prayer made by him on the ground that he had not raised his objections before the commencement of the examination. The rejection of the prayer of the applicant was communicated to him vide the communication bearing No. E-7/Group-B/Exam/2008-09/21 dated 06.01.2009.

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Copies of the representation and forwarding dated 27.08.2008 and the communication dated 05.11.2008 and 06.01.2009 are annexed as Annexure - 10, 11, 12 & 13 respectively.

4.12. That the applicant states that in the meantime, ignorant of the fact that his prayers for redressing his grievance towards not allowing him to appear in the Limited Departmental Competitive Examination has been rejected, he preferred another representation before the Chairman and Managing Director, BSNL on 29.12.2008 and the same was forwarded to the office of the DE (Admn & Opn) on the same day for onward submission, but no response has been received by the applicant till date on his said representation dated 29.12.2008.

Copies of the representation and communication dated 29.12.2008 are annexed as Annexure - 14 & 15 respectively.

4.13. That the applicant states that the office of the Chief General Manager, BSNL, Assam Telecom Circle had in the meanwhile vide an order bearing No. STES-5/2/Pt-VII/89 dated 26.11.2008 directed for promoting the candidates selected for appointment against the posts of Sub Divisional Engineer and consequent thierenon the selected candidates have been appointed against the said posts, wherein persons junior to the applicant in the cadre of Junior Telecom Officer are also included.

A copy of the order dated 26.11.2008 is annexed as Annexure - 16.

4.14. That the applicant states that the ground of rejection of his candidature for appearing in the Limited Departmental Competitive Examination that he has not rendered 3 years of continuous service in the grade

Parashuram

18 FEB 2009

गुवाहाटी न्यायालय
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of Junior Telecom Officer is untenable, and unjustified and the said requirement automatically got waived in respect of the applicant when his juniors in the said grade were permitted to appear in the said examination, consequently making him eligible to appear in the said examination under the provisions of Column 12 of the Schedule to the Rules of 2002.

4.15. That your applicant states that the contention of the BSNL authorities in the communication dated 05.11.2008 that no objection/appeal was preferred before commencement of the Limited Departmental Competitive Examination regarding rejection of his candidature is uncalled for on their part. The duty is cast upon the respondent authorities to ensure that no anomaly occurs in the short listing of the candidates resulting in deprivation to others and not on the applicant to pursue his case before his masters, which seems to be a "Sine Qua Non" in case of the respondent authorities. The applicant came to know regarding the anomaly committed in short listing the candidates only after declaration of the results of the examination wherein the names of their juniors figured in the list of successful candidates.

4.16. That your applicant states that persons junior to him in service in the cadre of Junior Telecom Officer and recruited in service by the same recruitment process having been allowed to appear in the Limited Departmental Competitive Examination held on 15.07.2007 for selecting candidates for the post of Sub Divisional Engineer, the applicant was also required to be permitted to appear in the said selection process and denial of opportunity to him to appear in the said examination has highly prejudice the applicant and violated the mandate of Article 14 and 16 of the Constitution of India and renders the entire selection process to be illegal and a nullity in the eyes of law.

4.17. That your applicant states the action on the part of the respondent authorities in not allowing him to appear in the Limited Departmental Competitive Examination is highly illegal and arbitrary and has resulted in meting out the applicant with hostile discrimination, which is not based on any "Intelligible Differentia" and the said action of the respondent authorities is

Dewsbury

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uncalled for on the part of a "Model Employer" and interference is called upon from this Hon'ble Tribunal towards redressal of the grievance of the applicant.

4.18. That the applicant states that the discrimination meted out to him in not permitting him to appear in the Limited Departmental Competitive Examination has resulted in a perpetual/continuous grievance for the applicant inasmuch as he ranks junior in service to his erstwhile juniors in the cadre of Junior Telecom Officer and the scale of pay received by him at present against is much lower than the scale of pay received by his erstwhile juniors now in the cadre of Sub Divisional Engineer resulting in continuous deprivation and discrimination being meted out to him.

4.19. That the applicant states that inaction and the wanton attitude of the BSNL authorities have violated the principles of Natural Justice, Administrative Fair Play and the set of Rules established by law in not extending to the applicant his just and legitimate claim and thereby infringes upon the mandate of Articles 14, 16(1), 39(a) & 309 of the Constitution of India.

4.20. That the applicant states that he has no other appropriate, equally efficacious alternative remedy available to him and the remedy sought for herein when granted would be just, adequate, proper and effective.

4.21. That the applicant demanded justice, but the same has been denied to him.

4.22. That this application has been filed bonafide for securing the ends of justice.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS:

5.1 For that the action on the part of the respondent authorities in not permitting him to appear in the Limited Departmental Competitive Examination for selection of candidates for vacancies pertaining to the year

Ranjan

2005-2006 in the cadre of Sub Divisional Engineer is bad in law as well as in facts.

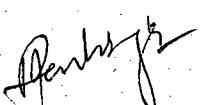
5.2 For that the ground of rejection of his candidature for appearing in the Limited Departmental Competitive Examination that he has not rendered 3 years of continuous service in the grade of Junior Telecom Officer is untenable, and unjustified and the said requirement automatically got waived in respect of the applicant when his juniors in the grade were permitted to appear in the said examination, consequently making him eligible to appear in the said examination under the provisions of Column 12 of the Schedule to the Rules of 2002.

5.3 For that the BSNL Administration has not followed the cardinal principles of "Equality Before Law" and "Equal Protection of the Law" and thereby invited discrimination amongst employees and infringed the Constitutional mandate guaranteed under Article 14 and 16.

5.4 For that the BSNL Administration have flouted their own set of Rules and violated their own policy decisions on recruitment of incumbents to the cadre of Sub Divisional Engineer.

5.5 For that the BSNL Administration's stand towards not permitting the applicant to appear in the Limited Departmental Competitive Examination was absolutely unjustified and in violation of its own policies and rules and resulted in blatant discrimination and the infringement of Constitutional safeguards for the Right to Equality and Right to Employment and thereby hits the Article-14, 16(1) of the Indian Constitution.

5.6 For that the BSNL Administration turned down all the representations/ appeals preferred by the applicant to examine his case on merits as per law/ rules and consider permitting him to appear in the Limited Departmental Competitive Examination in true perspective of dealing with the case of employees in a welfare state and not according to its whims and caprices.



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28गुवाहाटी न्यायालय
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5.7 For that permitting his juniors to appear in the Limited Departmental Competitive Examination and their subsequent promotion to the cadre of Sub Divisional Engineer has resulted in great injustice to the applicant and caused irreparable loss any injury to his service career for no fault of his own.

5.8 For that in any view of the matter the impugned action on the part of the respondent authorities in denying the applicant to appear in the Limited Departmental Competitive Examination is unsustainable in the eye of law.

6. DETAILS OF THE REMDIES EXHAUSTED:

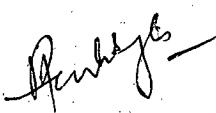
The applicant declares that he has no other alternative and efficacious remedy except by way of filing this application. As such he is seeking urgent and immediate relief.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:

The applicant further declares that no other application, writ petition or suit in respect of the subject matter of the instant application is filed before any other court, authority or any other bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above, the applicant prays that this application be admitted, records be called for and notice be issued to the respondents to show cause as to why the relief's sought for in this application should not be granted and upon hearing the parties and on perusal of the records, be pleased to grant the following relief's.



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8.1 To direct the respondent authorities to hold a Review Limited Departmental Competitive Examination for considering the case of the applicant for selection to the cadre of Sub Divisional Engineer.

8.2 To direct the respondent authorities to promote him to the cadre of Sub Divisional Engineer on his successful clearing of the said Limited Departmental Competitive Examination, w.e.f. the date his erstwhile juniors in the cadre of Junior Telecom Officer were so promoted to the cadre of Sub Divisional Engineer.

8.3 To direct the respondent authorities to equalise his scale of pay with that of his erstwhile juniors in the cadre of Sub Divisional Engineer and consequently pay to him his pay and allowance in the cadre of Sub Divisional Engineer w.e.f the date his juniors were granted the said scale of pay.

8.4 Cost of the application.

8.5 Any other relief/ relief's that the applicant in the facts and circumstances of the case would be entitled to.

9. INTERIM ORDER PRAYED FOR:

In this facts and circumstance the applicant does not pray for an interim direction at this stage but however prays for early hearing in the matter.

10.

11. PARTICULARS OF THE I.P.O:

- i) I.P.O No. : 396 394924
- ii) Date : 13.02.2009
- iii) Payable at : Guwahati

12. LIST OF ENCLOSURES:

As stated in the index.

Hukm

18 Feb. 2009

গুৱাহাটী ন্যায়পাঠ
Guwahati Bench

VERIFICATION

I, Shri Prakash Singh, aged about 34 years; son of Ram Briksh Singh, resident of Qtr. No. 8, Type - III (New Block), Lichubari Telecom Colony, Lichubari, in the District of Jorhat, Assam, do hereby solemnly affirm and verify that I am the applicant in this instant application and conversant with the facts and circumstances of the case, the statements made in paragraph 1, 2, 3, 4, (1, 4, 8, 14, 15, 16, 17, 18, 19, 20, 21 and 22) & 5 to 12 are true to my knowledge; those made in paragraphs A. (2, 3, 5, 6, 7, 9, 10 and 13) are true to my information derived from the records and the rests are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts of the case.

And I sign this verification on this the 9th day of February 2009, at Guwahati.

Prakash Singh

DE PONENT

24 Oct 06 17:21

BSNL

-15-

ANNEXURE - 1

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p.1

3

का. व्यानिक अ.
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

①

BHARAT SANCHAR NICAM LTD.

Office of the Dy. General Manager,

Regional Telecom Training Centre,

Seminary Hills, Nagpur-440006.

Ph 0712-2510373 ad 0712-2510610, 2510636

ग्राम पंचाल लिंगम लिंगम

उपमहापूर्वक वा फरारी,

शोभिय गुहान यशेश्वर मंज

कोलाल फैस बागपूर-440006.

No.:-TC/NF/JTO-BSNL-16(OTP)/35

Dated:-13/03/2003

Sub:- Relieving order of Trainees of Batch No. JTO BSNL 16 (OTP)

Ref:- 1) "A" circular no. TM-27/coll XX - dtd 19.12.2002 from D.E. (TM) BRBRATI

2) Lt. No. ST/11-1/TRG/OS/2001 dated at Patna March 11 2003

3) Lt. No. STES-5/43/PT. VI / 187 dated at Guwahati the 11.3.2003

4) Lt. No. RE-05-04/174 dated at Raipur 11/03/2003

5) Lt. No. HRD / Staff / Dir. Rec/B. No. 7/Nagpur dated at Bangalore the 11th March 2003

6) Lt. No. CGM/NE-II/ADMN/DR-JTO-2001/164 dated at Dimapur the 12.03.2003

7) Lt. No. STA/11-62/JTO/OS/2001/11 dated at Jaipur the 13/03/2003

On successful completion of JTO orientation training programme of BSNL-16 batch from 17.02.2003 to 13.03.2003, all the 19 trainees shown on reverse are hereby relieved w.e.f. 13.03.2003 A/N with instruction to report to their Divisions as shown on page 2. No Trainee has availed any leave during the entire training period.

All the Trainees have availed the Hostel Facility and Mess Facility at their own cost. No lodging and Boarding was provided to them during the training period.

All the Trainees were paid Stipend for the period w.e.f 17.02.2003 to 13.03.2003.

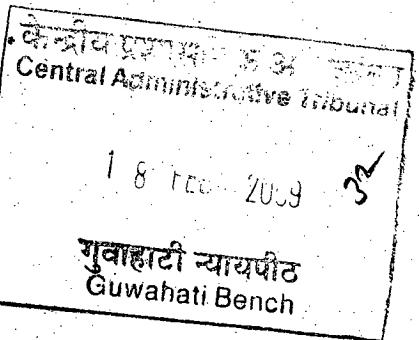
DE (Swg.)
R.T.T.C., Nagpur.

COPY TO:-

1. CGM, BRBRATI, Jabalpur
2. AGM(Admin) O/o CGMT, Bihar Circle, Patna
3. AGM(Admin) O/o CGMT, Assam Circle, Guwahati
4. AGM(pers.) O/o CGMT, Rajasthan Circle, Jaipur
5. AGM(Admin) O/o CGM NE-I Circle, Shillong
6. AGM (Admin) O/o CGM NE-II Circle, Dimapur
7. AGM (HRD) O/o CGMT Chhattisgarh Circle, Raipur
8. AGM (HRD) O/o CGMT Karnataka Circle, Bangalore
9. DE, (Admin) / Trainee, RTTC, Nagpur.
10. SDE/Admin/Prog/Exam/Lib/Hostel/Works/Br. AU(P&A), R.T.T.C., Nagpur.
11. All Trainees with one spare copy for their controlling unit

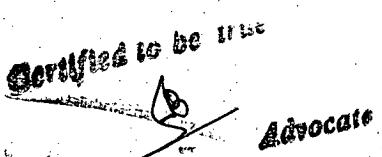
Corrected to be used

Advocate



List of trainees of Batch BSNL – 16

Sl. No.	Name (S/Shri)	Circle	Unit of Posting
1	Ramesh Kumar Singh	Assam	Tezpur SSA under GMTD, Tezpur
2	Prakash Singh	Assam	Jorhat SSA under GMTD, Jorhat
3	(sic)	Assam	Silchar SSA under GMTD, Silchar
4	Sunil Mishra	Assam	Dibrugarh SSA under GMTD, Dibrugarh
5	Alok Ti (sic)	Bihar	GM (MS) CO Patna
6	Vinay Kumar	Bihar	TDM Ara
7	(sic)	Bihar	GM (MS) C.O. Patna
8	Anil Kumar	Bihar	TDM Khagaria
9	Brajesh Kumar Singh	Bihar	TDM Munger
10	Manoj Kumar M.V.	Bihar	GMTD, Bhagalpur
11	Chanda Bansh Bharti	Bihar	TDM Beliali
12	Bulmukund Sinha	Bihar	GMTD, Darbhanga
13	Promod Kumar	Bihar	DGM, ETR, Patna
14	Amit Sarkar	Bihar	GMTD, Guyu
15	Deepak Rajouria	Bihar	TDM, Chapra
16	Ganesh Kumar Gujar	Rajasthan	TDE, Bandl
17	Piyush Garg	NE-2	GMTD, Nagaland, SSA, Dimapur.
18	Mukesh Kuram Kaushik	Chittisgarh	Raigarh SSA
19	Miss Sunpal Kumari	Karnataka	PGM Bangalore

Certified to be true

 Advocate

कृष्ण
Contd.

1 2 3 4 5 6 7 8 9

गुवाहाटी न्यायपीठ
Guwahati Bench

List of towns of Hatch BSNL - 16

Sl. No.	Name (S/Shri)	Circle	Unit of posting
01	Ramesh Kumar Singh	Assam	Tezpur SSA under GMTD Tezpur
02	Prakash Singh	Assam	Jorhat SSA under GMTD Jorhat
03	Daggumati Srinivasa	Assam	Silchar SSA under GMTD Silchar
04	Bunil Mehta	Assam	Dibrugarh SSA under GMTD
05	Alok Tiwari	Bihar	GM(MS) C.O. Patna
06	Vinay Kumar	Bihar	TDM Araria
07	Akhilesh Kumar	Bihar	GM(MS) C.O. Patna
08	Amit Kumar	Bihar	TDM Khagaria
09	Brajesh Kumar Singh	Bihar	TDM Munger
10	Manoj Kumar M.V.	Bihar	GMTD Bhagalpur
11	Chandra Baroh Bhattacharya	Bihar	TDM Bettiah
12	Dulmukund Shukla	Bihar	GMTD Darbhanga
13	Premod Kumar	Bihar	DGM, ETR, Patna
14	Amit Sarkar	Bihar	GMTD, Gaya
15	Deepak Rajouria	Bihar	TDM, Chapra
16	Ghosh Kumar Gujari	Rajasthan	TDE, Bundi
17	Piyush Gang	NR-2	GMTD, Nagaland SSA, Dimapur
18	Mukesh Kumar Kaushik	Chhattisgarh	Raigarh SSA
19	Miss Sunpal Kumari	Karnataka	PGM Bangalore

Confused to be true (up)

18 FEB 2009

FORMAT NUMBER: RTTC, HD/TRG-ADMN-QSF-07

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गुवाहाटी न्यायघरीठ भारत संघार निगम लिमिटेड
Guwahati BenchBHARAT SANCHAR NIGAM LIMITED
भारत सरकार का उद्यम (A GOVT. OF INDIA ENTERPRISE)

उप महो प्रबंधक का कार्यालय

% THE DEPUTY GENERAL MANAGER,

सेवीय दूरसंचार प्रशिक्षण केन्द्र, गच्चीबोली, हैदराबाद - 32.

REGIONAL TELECOM TRAINING CENTRE, GACHIBOWLI, HYDERABAD-32

Lr.No.RHD/AD/T-1/JTO/RE-OT-9/2003-2004/45 Dated at HD, the 12/12/2003.

Sub: Relieving orders in respect of JTO trainees of B.No. RE-OT-9
RTTC, Hyderabad.Ref: 1. Lr.No.TM-27/Col/IV -Sept-03 dated 17/09/2003 from the DE (TMR),
O/o The CGMT, BRBRAITT, Jabalpur.2. Lr.No.TSA/13-26/NP/B-17/2002 Dated at Chennai, the 10/12/2003 from
the AD(S-I), O/o The CGM, BSNL, Tamilnadu Circle, Chennai.

On successful completion of Junior Telecom Officers training (Phase-I) for 10 weeks from 06/10/2003 to 12/12/2003 at Regional Telecom Training Centre, Gachibowli, Hyderabad, the following trainees of B.No. RE-OT-9 are hereby relieved on the A/N of 12/12/2003 with instructions to report at the places mentioned against their names.

The trainees have to report to the Heads of the concerned SSA's indicated against their names.

Hostel facility is available at RTTC, Hyderabad. Seat rent is being collected from the Hostelers as per the Departmental rules. However, the mess is being run by a Contractor and the Mess charges are being collected from the trainees by the Contractor. All the trainees have availed Hostel facility at RTTC, Hyderabad.

All the trainees have passed in First attempt except Sri D.Srinivasulu who passed in Second attempt.

5. T. Lakshmi devi 12/12

उप मंडन अधिकारी (प्राप्तन / प्रशिक्षण)

Sub Divisional Engineer (Admn/Trg)

कृष्ण उप महो प्रबंधक

For DGM,

सेवीय दूरसंचार प्रशिक्षण केन्द्र, गच्चीबोली, हैदराबाद - 500 032.

RTTC, Gachibowli, Hyderabad - 500 032.

Copy to:

1. The CGMT, BRBRAITT, Jabalpur for favour of information.
2. The CGMT, BSNL, Chennai-600 002 / CGMT, Assam Circle, Guwahati/ CGMM, STR, Chennai / CGMT, Maharashtra Circle, Mumbai / Gujarat Telecom. Circle, Ahmedabad / CGMT, West Bengal Telecom. Circle, Kolkata for favour of information.
3. The GMT, Kharagpur / GMTD, Silchar / GMTD, Jorhat / Tezpur/Chandrapur/Dibrugarh/ GMT, Nagercoil/Trichy/ Kharagpur/Pondicherry/Siliguri/Erode for favour of information.
4. The TDM, Jaina / Osmanabad /Director, RTTC, Mysore for favour of information.
5. The DGMM, Western Telecom. Region, Rajkot//DGMM, WTR Ahmedabad / DGMM, STSR, Madurai / DGM (Trans.Instdn). Circle Office, Kolkata-700 001 for favour of info.
6. The above JTO trainees.
7. Office copy.
8. Spare copy.

Copy to be 11/12/2003


 Advocate

Kind Attn. To Mr. Vivek Nath.

SDC

ANNEXURE - JTO trainees of B.No. Phase-I (RE-OT-9) batch.

R.No	Name of the trainee S/Sri/Kum/Smt.	MARKS OBTAIN ED OUT OF 1000	% OF MARK S	R A N K	Unit to report	CLs avail led
901.	A.K.Kutar	859	85.9	15	DGMM, WTR, Ahmedabad	Nil
902.	Anup Sukhdeo Deshmukh	916	91.6	10	TDM, Jalna	Nil
903.	B.Ragunath	950	95.0	2	DET(Trans.Instln), Siliguri	Nil
904.	D.Muthukrishnan	884	88.4	14	GMT, Kharagpur	Nil
905.	D.Srinivasulu	803	80.3	17	GMTD, Silchar	1
906.	Prakash Singh	938	93.8	4	GMTD, Jorhat	Nil
907.	R.Anandakumar	922	92.2	9	GMT, Berhampur	2
908.	Ramesh Kumar Singh	899	89.9	12	GMTD, Tezpur	Nil
909.	Ramgopal Qurwani	929	92.9	6	TDM, Osmanabad	2
910.	Sundeep Kumar Tiwari	898	89.8	13	GMT, Chandrapur	2
911.	Sunil Mishra	928	92.8	7	GMTD, Dibrugarh	Nil
912.	V.R.Balaji	951	95.1	1	RTTC, Mysore	Nil
913.	Bindu Joseph	929	92.9	6	GMT, Nagercoil	Nil
914.	P.Ashirvadamma	858	85.8	16	RTTC, Mysore	1
915.	P.Latha	908	90.8	11	GMT, Kharagpur	2
916.	R.Naveena	933	93.3	5	RTTC, Mysore	Nil
917.	T.Vasanthi	945	94.5	3	GMT, Siliguri	3
918.	V.Mahalakshmi	923	92.3	8	RTTC, Mysore	2

Note : *The trainees at S.No.12, 14, 16 and 18 have to report to the Director, RTTC, Mysore on the F/N of 15/12/2003 to attend for Phase-II training for 3 weeks.

केन्द्रीय प्रशासन अधिकारण
Central Administrative Tribunal

18 Dec 2009

गुवाहाटी न्यायालय
Guwahati Bench

S. Tafashideen 12/12
उप मंडल अधिकारी (प्रशासन / प्रशिक्षण)

Sub Divisional Engineer (Admn/Trg)

कृते उप महा प्रबंधक

For DGM,
सेवीय दूरसंचार प्रशिक्षण केन्द्र, गल्लीबाजी, हैदराबाद - 500 032.
RTTC, Gachibowli, Hyderabad - 500 032.

Certified to be true copy
Advocate

BHARAT SANCHAR NIGAM LIMITED

A Govt. of India Enterprise

PUBLISHED BY PERSONNEL-II SECTION OF BSNL

RECRUITMENT RULES OF SUB DIVISIONAL ENGINEER (TELECOM)

Central Administrative Tribunal
Central Administrative Tribunal

Issue No.-1

গুৱাহাটী ন্যায়পুরুষ
Guwahati Bench

No. 20-24/2001-Pers-II

New Delhi-110 001

Dated: 28.2.2002

1 Short title and commencement:-

- i) With the approval of BSNL Board, the following rules regulating the method of recruitment to the post of Sub- Divisional Engineer (Telecom) in BSNL are hereby made, namely:-
- ii) These rules may be called the Sub- Divisional Engineer (Telecom), Recruitment Rules, 2002 (Issue No.1)
- iii) They shall come into force with effect from 1.3.2002

2 Definition:- In these rules, unless the context otherwise requires,

- i) **Company**:- means Bharat Sanchar Nigam Limited (A Government of India Enterprise) having its Registered Office at Sanchay Bhawan, New Delhi.
- ii) **Board**:- means the Board of Directors of the Company and includes in relation to the exercise of powers any Committee of the Board/ Management or any Officer of the Undertaking to whom the Board delegates any of its powers.

3 Application :- These rules apply to the post specified in Column(1) of the Schedule annexed to these rules.

4 Number of Post, classification and scale of pay:- The number of the said post, its classification and the scale of pay attached thereto shall be as specified in column 2 to 4 of Schedule annexed to these rules.

5 Method of Recruitment, age limit, qualifications etc.:- The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns 5 to 11 of the said Schedule.

Page 1 of 5

Recruitment Rules of SDE (Telecom)

Certified to be true Copy
Advocate

18 Feb 2009

গুৱাহাটী ন্যায়পীঠ
Guwahati Bench

Disqualification:- No person,

- a) Who has entered into or contracted a marriage with a person having a spouse living, or
- b) Who having a spouse living, has entered into or contracted marriage with any person, shall be eligible for appointment to the said post.

7 **Service under the Territorial Army:-** A Sub-Divisional Engineer (Telecom), who has not completed the age of 40 years if so required, will be liable to serve in the Territorial Army subject to the provisions of Section 6A of the Territorial Army Act, 1948 (58 of 1948) and the rules made thereunder.

8 **Saving :-** Nothing in these rules shall affect reservation, relaxation of age limit and other concession required to be provided for the Scheduled Caste, Scheduled Tribes, other Backward Classes, Ex-service man and other special category of persons in accordance with the orders issued by the Central Government from time to time in this regard.

9 **Initial constitution:-**

- (i) All officials holding the post of Sub-Divisional Engineer (Telecom), on regular basis in erstwhile DOT/DTS/DTO before commencement of these rules and those who have been absorbed in Bharat Sanchar Nigam Limited shall be deemed to have been appointed as Sub-Divisional Engineer (Telecom).
- (ii) The continuous regular service of officials referred to in sub-rule 9(i) above before the commencement of these rules shall count for the purpose of qualifying service for promotion, confirmation and pension.

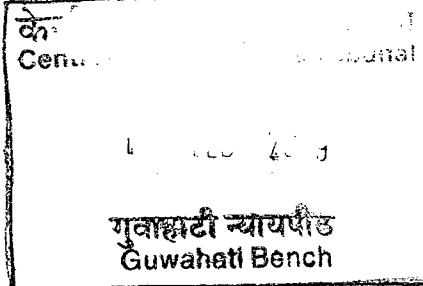
Page 2 of 5

Recruitment Rules of SDE (Telecom)

CONFIDENTIAL COPY
S. J. Adcock

SCHEDULE

Name of Post	Number of Posts	Classification	Scale of Pay	Whether selection or non-selection post	Age limit for direct recruits	Whether benefit of added years of service admissible	Educational and other qualification required for Direct Recruits
1	2	3	4	5	6	7	8
Sub- Divisional Engineer (Telecom)	*18000 (up to 2001) * subject to variation dependent on workload	Executive	IDA Pay Scale corresponding to the CDA scale of Rs 7500-250-12000 in BSNL.	Selection cum seniority	Not applicable	Not applicable	Not applicable



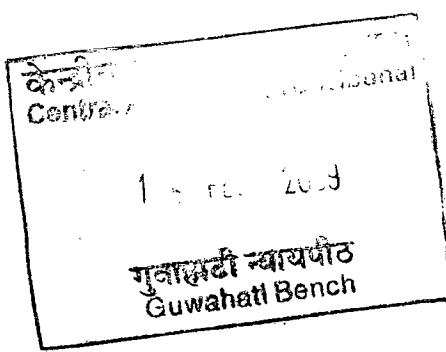
Page 3 of 5

Recruitment Rules of SDE (Telecom)

Certified to be true copy
B. D. Datta
A. Datta

SCHEDULE

Whether age and essential qualification prescribed for direct recruits will apply in case of promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/transfer or by absorption and percentage of vacancies to be filled by various methods	In case of recruitment by promotion/deputation/transfer grades from which promotion/deputation/transfer to be made	If a BSNL Promotion Committee exists, what is its composition.	REMARKS
9	10	11	12	13	14
Not applicable	Not applicable	75% by promotion on the basis of seniority cum fitness. 25% by limited departmental competitive Examination	Promotion: 75% by Junior Telecom Officers (Telecom) with three years regular service in the grade. 25% by Limited Departmental Competitive Examination from amongst Junior Telecom Officers (Telecom) who have rendered not less than Three (3) years regular service in the grade on 1 st July of the year of Examination. Note:- In case of non-availability of sufficient number of officer for filling of these posts by promotion/by selection in a particular recruitment year, the unfilled vacancies shall be diverted and filled up through Limited	1. DDG (Pers.)-Chairman 2. DDG(SR))-Member 3. Jt. DDG(Pers)-Member	Note : Appointing authority will be Dir. (HRD), BSNL Board



			Departmental Competitive Examination and vice-versa subject to the condition that the quota shall be restored in subsequent recruitment years. 2 Promotion of JTOs shall be made on the basis of an All India eligibility list at Corporate Office only. 3 The crucial date for determining the eligibility list shall be 1st of July of year to which the vacancies pertain. 4 The syllabus and rules for conducting LDCE shall be such as the Board may prescribe from time to time. 5 Where juniors who have completed their qualifying eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of requisite qualifying/eligibility service by more than one year.	
--	--	--	--	--

M.K. Srivastava
(M.K. SHRIVASTAVA)
ASSTT. DIRECTOR GENERAL (PERS-II)

No.2-29/2005-Pers.II
BHARAT SANCHAR NIGAM LIMITED
 [A Government of India Enterprise]
 CORPORATE OFFICE
 PERSONNEL -II SECTION
 102-B, Statesman House, 148, Barakhamba Road, New Delhi-1.

April 16, 2007

कानूनी प्रशासनिक अभियान
 Central Administrative Tribunal

To

All Heads of Telecom Circles
 All Heads of Telecom Projects
 All Heads of Telecom Regions
 All Heads of Administrative Units
 Bharat Sanchar Nigam Limited

Subject - Departmental Competitive Examination to be held on
 10.6.2007 for promotion from JTO(T) to SDE(T) grade
 Clarification thereof.

Sir,

Please refer to this office letter No. 5-4/2005-DE dated 11.4.2007
 wherein the last date for receipt of application form for Limited
 Departmental Competitive Examination for promotion to SDE(T) grade
 has been extended upto 25.4.2007.

Doubts have been raised by various Circles regarding computation
 of eligibility condition with reference to the crucial date and training
 period spent in JTO grade for the Departmental competitive Examination
 for promotion from JTO(T) to SDE(T) grade to be held on June 10, 2007.
 The following clarifications are hereby given in this regard.

SL.No.	Doubts raised	Clarification thereof												
1	What is the crucial date for reckoning 3 years regular service for each vacancy year	<p>As per Column 12 of Recruitment Rules and note below it, the candidate applying for the Examination should have completed three years of regular service in the grade of JTO(T) as on the 1st July of the year to which the vacancy pertains, as under:-</p> <table> <thead> <tr> <th>Vacancy Yr</th> <th>Eligible Candidates</th> </tr> </thead> <tbody> <tr> <td>2001-02</td> <td>Completed 3 yrs as on 1.7.2001</td> </tr> <tr> <td>2002-03</td> <td>Completed 3 yrs as on 1.7.2002</td> </tr> <tr> <td>2003-04</td> <td>Completed 3 yrs as on 1.7.2003</td> </tr> <tr> <td>2004-05</td> <td>Completed 3 yrs as on 1.7.2004</td> </tr> <tr> <td>2005-06</td> <td>Completed 3 yrs as on 1.7.2005</td> </tr> </tbody> </table>	Vacancy Yr	Eligible Candidates	2001-02	Completed 3 yrs as on 1.7.2001	2002-03	Completed 3 yrs as on 1.7.2002	2003-04	Completed 3 yrs as on 1.7.2003	2004-05	Completed 3 yrs as on 1.7.2004	2005-06	Completed 3 yrs as on 1.7.2005
Vacancy Yr	Eligible Candidates													
2001-02	Completed 3 yrs as on 1.7.2001													
2002-03	Completed 3 yrs as on 1.7.2002													
2003-04	Completed 3 yrs as on 1.7.2003													
2004-05	Completed 3 yrs as on 1.7.2004													
2005-06	Completed 3 yrs as on 1.7.2005													
2	Whether the period spent on training for appointment as JTO(T) to be reckoned towards 3 years regular service.	As per DOP&AR O.M. No. 14034/5/81-Estt(D) dated 8.3.1983 (copy enclosed).												

.2/-

By _____

Central Admin. Tribunal
Guwahati Bench

3

In terms of As Per Column 12 and note there under Column 12 read with note 5 thereto in RRs, 2002 of SDE(T), where juniors having the qualifying eligibility service are being allowed for the Examination, whether seniors would also be permitted to appear in the examination provided they are not short of requisite qualifying/eligibility service by more than one year.

দেশীয় প্রক্রিয়া পত্র অধিদপ্তর
Central Administrative Tribunal

18 FEB 2009

গুৱাহাটী ন্যায়ধীষ
Guwahati Bench

Circle offices concerned are requested to scrutinize and forward the applications of the candidates in the light of the aforesaid clarifications.

Yours truly,


(BINDU ROY)

ASSISTANT DIRECTOR GENERAL (PERS-II)
TELE: 23037191/Fax: 23734156

Encl: 1

Copy to:-

- i. ADG(DE), BSNL CO, Statesman House, New Delhi
- ii. Shri B.M.David, US(SGT), DoT Flrs, Sanchar Bhawan,
ND
- iii. Notice Board

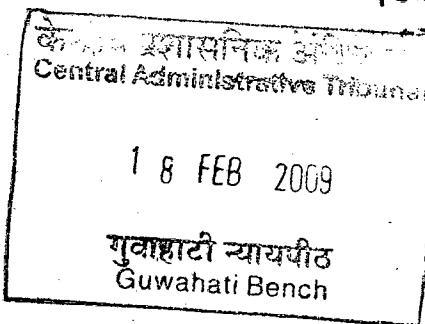
Confirmed to be true

Advocate

(16) **Period of training before appointment to be treated as 'duty' for eligibility to sit for departmental examinations.**—The Staff Side of the National Council (JCM) had suggested *inter alia* that the service rendered by an employee during the training period before his regular appointment to the grade be treated as duty for eligibility to sit for the departmental examination.

2. The request made by the Staff Side of the National Council (JCM) has been examined and it has been decided that in all cases where pre-service training is considered necessary before actual appointment to the post, the period spent by an officer on training immediately before such appointment would count as qualifying service for the purpose of eligibility for appearing of the post but only a nominal allowance.

[G.I., M.H.A. (D.o.P. & A.R.) O.M. No. 14034/5/81-Est. (D), dated the 8th March, 1981.]



verified to be true
L. G. S. C. 1000/-

ANNEXURE → 5

-27-

EXAM MATTER/MOST URGENT

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Officer

18 FEB 2007

गुवाहाटी न्यायपाठ
Guwahati Bench

BHARAT SANCHAR NIGAM LTD.
(A Govt. of India Enterprise)
Office of the Chief General Manager Telecom.
Assam Telecom. Circle, BSNL Administrative Building,
Panbazar, Guwahati-781 001.

No. Recd-1/57/2007/29

Dated at Guwahati the 27.6.2007

To:

1. The CGMT, NETT, Guwahati.
- 2-8. The General Manager Telecom,
Guwahati/Silchar/Dibrugarh/Jorhat/Bongaigaon/Tezpur/Nagaon.
9. The DGM, ETR, Guwahati.
10. The Principal, RTTC, Guwahati.
11. The Principal, CTTC, Guwahati.
12. The SDE, CTSD, Guwahati.
13. The ADT (Staff), O/o the CGMT, Guwahati.

SUB: Limited Departmental Competitive Examination for promotion to the grade of Sub-Divisional Engineer (Telecom.) under 25% quota to be held on 15th July, 2007.

Kindly find enclosed herewith a list of candidates of your SSA/unit, who are found not eligible to appear in the above examination as per Recruitment Rule, 2002 of SDE (T) and amendments thereof from time to time.

The candidates may please be informed accordingly.

The list of candidates found eligible to appear in the said examination is available in the Circle web site – www.assam.bsnl.co.in.

Enclo= as above.

B.C. PAL
(B.C. PAL)
Asstt. Director Telecom. (Recd)
Ph: 0361- 2736347

Copy to: 1. All Executive Association of BSNL, Assam Circle.
2. Notice Board.

*DE (P&A)
P.T. circulate
5/7/07*

*SDE (A)
P.T. intimate
circulate to the
S.T.O concerned
5/7/07*

*Sell
(B.C. PAL)
Asstt. Director Telecom. (Recd)
Ph: 0361- 2736347*

*Certified to be true
A. D. Mohanty*

LIST OF CANDIDATES FOUND NOT ELIGIBLE TO APPEAR IN THE LDCE FOR PROMOTION TO THE GRADE OF SDE (T) TO BE HELD ON 15.7.2007 (SUNDAY)

SL.NO.	RNO	NAME	DESGN	UNIT/SSA
1	1	TUSHAR AGARWAL	JTO	CGMT/GH
2	2	JYOTISH BAISHYA	JTO	CTSD/GH
3	14	PRANOTTAM BASUMATARY	JTO	ETR
4	39	SUNIL MISHRA	JTO	GMTD/DR
5	42	PRAKASH SINGH	JTO	GMTD/JRT
6	44	SANDEEP SINGH	JTO	GMTD/JRT
7	66	TAPASH ROY CHOWDHURY	JTO	GMTD/KMP
8	84	SMT. SHAMPA DUTTA	JTO	GMTD/KMP
9	117	NAJEIB HUSSAIN SABRI	JTO	GMTD/DR
10	132	AIZUDDIN AHMED	JTO	GMTD/BGN
11	144	ABDUS SABUR AHMED	JTO	GMTD/BGN
12	145	SALEH MD. MIZANUR RAHMAN	JTO	GMTD/BGN
13	146	BIPLAB KUMAR DEB SINGHA	JTO	GMTD/BGN
14	156	AMULYA KUMAR ROY	JTO	GMTD/BGN
15	157	BAIKUNTHA RAM DAS	JTO	GMTD/BGN
16	158	RAMESH CH. RAY	JTO	GMTD/BGN
17	167	BIKASH BARAN DEY	JTO	CGMT/GH
18	185	L. MILLAN SINGH	JTO	NETF
19	192	AMITABH DAM	JTO	GMTD/NGN
20	198	PREMCHAND KAMBHAMPATI	JTO	GMTD/NGN
21	199	KAMAL KUMAR BORO	JTO	GMTD/NGN
22	203	BASUDEV DEKA	JTO	GMTD/NGN
23	205	MD. ANISUR RAHMAN KHAN	JTO	GMTD/NGN
24	207	MD. SAFIQU R RAHMAN	JTO	GMTD/NGN
25	208	ABANI MOHAN DAS	JTO	GMTD/BGN
26	237	YOGESH KUMAR NAGAR	JTO	GMTD/KMP
27	241	PRADNYASHIL TUKARAMJI DAHWADE	JTO	GMTD/SC

केन्द्रीय प्रशासन नियन्त्रण बोर्ड
Central Administrative Tribunal

18 Feb 2009
गुवाहाटी न्यायपीठ
Guwahati Bench

Certified to be true copy
Advocate

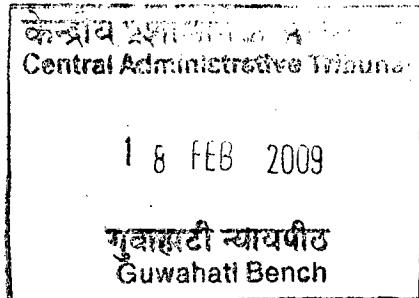
-29-

July 12, 2008

To,

The Chief General Manager
 Bharat Sanchar Nigam Limited
 Assam Telecom Circle
 Panbazar, Guwahati-781001

(Through Proper Channel)



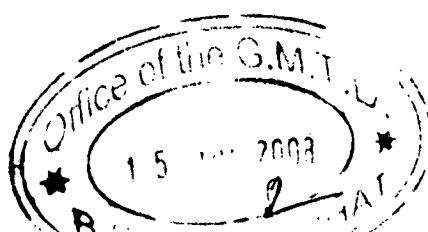
Subject: Eligibility to appear in Limited Departmental Competitive Examination for promotion from JTO(T) to SDE(T) held on 15th July, 2007

Respected Sir,

1. With due honour and humble request I would like to submit the following few lines for your kind consideration and needful action please.
2. Sir, I have been recruited as a GE-JTO (Direct Recruitment) against the vacancy for the year 2001. My four weeks Orientation Training commenced from 17.02.2003 in compliance to your office Letter No. Recrt-3/72/Part-II/53 dated 28-01-2003 and after successful completion of OTP and Field Training my joining to the department as JTO was approved w.e.f. 26-05-2003 as per direction of your office Letter No. STES-5/43/PT.VI/229 dated 05-06-2003.
3. Sir, in compliance to Corporate Office Letter No. 5-4/2005-DE dated 9th February, 2007 I honourably applied for LDCE 2007(TES group B) for promotion to grade of SDE(T) against the vacancy for the year 2005-2006 but to my great surprise I was adjudged not eligible for the said exam as communicated vide your office Letter No. Recrt-1/57/2007/29 dated 27-06-2007 which debarred me from appearing in the said exam.
4. Sir, having perused the list attached to the Corporate office Letter No. 5-3/2007-DE dated 08-07-2008 I find that few of JTOs from various other circles, who are junior to me (as per the marks obtained in OTP and Phase-1 training) appeared in the said exam and scored more than 50% marks ,which I fear, may be selected for the promotion to the SDE(T) before me.
5. Sir, you would appreciate that missing a chance in such matter will adversely affect my carrier progression for no fault of mine and will certainly be a great injustice to me. In this connection you may like to refer Column No. 12, Note No. 5 of SDE RR 2002 as per Corporate Office Letter No. 20-24/2001-Pers-II dated 28-02-2002, and all India gradation list of JTOs(DR) of 2001 batch ,anticipated to have been received by your office.

Contd--2/..

Constituted to be true copy
 A.C.



Central Board of Revenue
Guwahati Bench

18 Feb 2009

গুৱাহাটী চাষপীঠ
Guwahati Bench

6. Sir, I would, therefore, request your honour to kindly look into the matter expeditiously and favorable action taken may kindly be intimated at the earliest.

Yours' Faithfully

Prakash Singh
Prakash Singh
JTO(OCB)
E10B building, Malow-Ali
BSNL, Jorhat-785001
Mob.No. 91-9435598666
Email: prakashsingh@bsnl.co.in

List of Enclosures:

1. Copy of Circle Office ,Guwahati, Letter No. Rectt-3/72/Part-II/53 dated 28-01-2003
2. Copy of Circle Office ,Guwahati, Letter No. STES-5/43/PT.VI/229 dated 05-06-2003
3. Copy of Corporate Office Letter No. 5-4/2005-DE dated 9th February,2007
4. Copy of Circle Office ,Guwahati, Letter No. Rectt-1/57/2007/29 dated 27-06-2007
5. Copy of Corporate Office Letter No. 5-3/2007-DE dated 08-07-2008
6. Copy of SDE RR 2002 ,Corporate Office Letter No. 20-24/2001-Pers-II dated 28-02-2002

July 25, 2008

To,

The Director(HRD)
 Bharat Sanchar Nigam Limited
 Corporate Office, Statesman House
 Barakhamba Road, New Delhi-110001

(Through Proper Channel)

केन्द्रीय प्रशासनिक विभाग
 Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायपीठ
 Guwahati Bench

Subject: Eligibility to appear in Limited Departmental Competitive Examination for promotion from JTO(T) to SDE(T) held on 15th July, 2007

Respected Sir,

1. With due honour and humble request I would like to submit the following few lines for your kind consideration and needful action please.
2. Sir, I have been recruited as a GE-JTO (Direct Recruitment) against the vacancy for the year 2001. My four weeks Orientation Training commenced from 17.02.2003 in compliance to Circle office, Guwahati, Letter No. Rectt-3/72/Part-II/53 dated 28-01-2003 and after successful completion of OTP and Field Training my joining to the department as JTO was approved w.e.f.26-05-2003 as per direction of Circle office, Guwahati, Letter No. STES-5/43/PT.VI/229 dated 05-06-2003.
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5. Sir, you would appreciate that missing a chance in such matter will adversely affect my carrier progression for no fault of mine and will certainly be a great injustice to me. In this connection you may like to refer Column No. 12, Note No. 5 of SDE RR 2002 as per your office Letter No. 20-24/2001-Pers-II dated 28-02-2002, and all India gradation list of JTOs(DR) of 2001 batch, presumed to have been prepared and available with your office as the same has not been circulated.

Contd-2/..

Certified to be true copy
 Advocate

11 B

- 32 -

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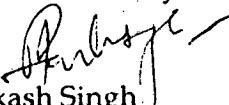
Central Appellate Tribunal

18 DEC 2009

গুৱাহাটী ন্যায়পীঠ
Guwahati Bench

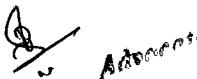
6. Sir, I would, therefore, request your honour to kindly look into the matter expeditiously and favorable action taken may kindly be intimated at the earliest.

Yours' Faithfully


Prakash Singh,
JTO(OCB)
E10B building, Malow-Ali
BSNL, Jorhat-785001
Mob.No. 91-9435598666
Email: prakashsingh@bsnl.co.in

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5. Copy of Corporate Office Letter No. 5-3/2007-DE dated 08-07-2008
6. Copy of SDE RR 2002 ,Corporate Office Letter No. 20-24/2001-Pers-II dated 28-02-2002

Verified to be true Copy

Advocate

- 39 -

ICE OF THE DIVISIONAL ENGINEER
D-TAX, JORHAT (ASSAM)

भारत संचार निगम हिन्दूपुरिया
(भारत सरकार की संस्था)

BHARAT SANCHAR NIGAM LIMITED
(A Unit of India Post Govt.)

NO. C/1/Stat/D-TAX/Representation/JRT/08-09/01

Dated at Jorhat the 15/07/2008

To,

The DE (Admin & Opn)
O/o The GMTD, BSNL
Jorhat.

Sub: Representation

सेनेटीय संचार निगम अधिकारी
Central Administrative Officer Tribunal

18 FEB 2009

गुवाहाटी बायपीठ
Guwahati Bench

Please find enclosed herewith the representation of Sri Prakash Singh JTO, GCB in respect of
EDCE for promotion from JTO to SDR is forwarded for your necessary action

Enclosed- 16 Nos.

Divisional Engineer(D-TAX,Mobile)
Telephone Exchange Bldg,
Malowali, Jorhat 785001(Assam)

Shanay
Copy send
receipt
JORHATHPO #785001
SP EE512010454IN
Counter No:1,OP-Code:ANS
To:DF GL MANAGER,TELEDO,BSNL,PANBAZAR
Guwahati, PIN:781001
From:P. SINGH , JRT
Wt:80grams
Amt:34.00 , 15/07/2008 , 13:43
Taxes:Rs.4.00<Have a nice day>>EDD(If not)

Regd. Office : Sanchal Bhawan, 20, Ashoka Road, New Delhi 110 001
Corporate Office : B-14B, Statesman House, Barakhamba Road, New Delhi-110 001 Website: www.bnsl.co.in

18 FEB 2009

BEHARAT SANCHAR NIGAM LIMITED
 (A Govt. of India Enterprise)
 CORPORATE OFFICE - DEPARTMENTAL EXAMINATION SECTION
 9TH FLOOR, 'A' WING, STATESMAN HOUSE, BARAKHAMBHA ROAD, NEW DELHI - 110 001.

ગુજરાતી લાયધીઠ
Guwahati Bench

No. S-3/2007-DE

Date: 8th July 2008

To

All the Chief General Managers of Telecom Circles, BSNL
 Chief General Manager Kolkata Telephones/ Chennai Telephones, BSNL
 Chief General Manager Mtsce. NTR, BSNL, New Delhi

Sub: Limited Departmental Competitive Examination for promotion to the grade of SDE (T)
 under 25% quota held on 15.7.2007- Declaration of result.

Sir,

The merit lists of candidates who are successful in the Limited Departmental Competitive Examination for promotion to the grade of SDE (T) under 25% quota held on 15.7.2007 are annexed to this letter.

2. The candidates who have secured the minimum pass marks of 50% in each Paper are given in Annexure A and those who are passed under the relaxed standard i.e. 45% in each Paper are given in Annexure B. The marks secured by these successful candidates, category and year(s) of eligibility have also been given ('Y'= Yes, 'N'= No).

3. The examination was held for filling in vacancies pertaining to the five years i.e. 2001-02, 2002-03, 2003-04, 2004-05 and 2005-06. But due to pending court cases and interim direction of the Hon'ble MP High Court in WP No. 8521/2007 and Orissa High Court in WP(C) No. 6613 of 2007, it is not possible to declare the result year-wise. As such the result has been prepared based on the merit position only without taking into consideration the year-wise eligibility and vacancies. Pers. II Branch, BSNL Corporate Office will allot the vacancy year or seniority to these successful candidates verifying their eligibility against a particular year.

4. As directed by the Hon'ble High Court of Judicature at Jabalpur, Madhya Pradesh vide its interim order dt. 13.7.2007 in Writ Petition No. 8521/2007, a special examination for the petitioners along with other similarly placed persons shall be held in case the petitioners succeed in the petition. Also, as directed by the Hon'ble High Court Orissa, Cuttack in W.P. (C) No. 6613 of 2007, the result shall abide the decision in the Writ Petition.

5. The names of successful candidates, their Roll Nos., Category and year of eligibility have been shown as furnished by the Circles. The Roll Nos. of the candidates of Gujarat Circle which have been shortened a little keeping the essential factors intact. The category of 'OBC' as mentioned by a few Circles has been taken as 'OC', this being a promotional examination.

Contd...2/-

Certified to be true Copy
Advocate

18 Feb 2009

গুৱাহাটী ন্যায়পীঠ
Guwahati Bench

- 2 -

6. BSNL C.O reserves the right to cancel the result of any candidate who may have been declared successful inadvertently, if and when such mistake is detected.

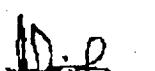
Yours faithfully,


08.7.08
(A. Sinha)

Asstt Director General (DE)

Copy to:

1. ADG(Pers.II), BSNL C.O. (2 Copies) for kind information and further necessary action.
2. PPS to Dir(HRD).
3. General Secretary SNEA/ AIBSNLEA.
4. Notice Board.
5. ADG (IR) - To upload the result in BSNL intranet site.


08.7.08
(A. Sinha)

Asstt Director General (DE)

Original 80 Gsm Print Copy
Digitized by srujanika@gmail.com

Annexure- 'A'

(Annexure to Letter No. 5-3/2007-DE dated 08-07-2008)

Merit list of the successful candidates who have secured minimum pass marks 50% in each Paper in the
SDE(T) Limited Departmental Competitive Examination held on 15.7.2007

	Roll No.	Name	Category	Paper -1	Paper-11	Total marks	2001-02	2002-03	2003-04	2004-05	2005-06
104	HPT-2007/LDCE/SDE/1061	Dayanand Shan-na	OC	74	74	148	N	N	N	N	Y
365	HPT-2007/LDCE/SDE/1079	Shashank Sekhar	OC	68	68	136	N	N	N	N	Y
557	HPT-2007/LDCE/SDE/1055	Digvijay Singh Rana	OC	65	65	130	N	N	N	N	Y
639	HPT-2007/LDCE/SDE/1058	Arun Kumar	OC	64	64	128	N	N	N	N	Y
828	HPT-2007/LDCE/SDE/1080	Deepak Aqarwal	OC	64	60	124	N	N	N	N	Y
926	HPT-2007/LDCE/SDE/1056	Sanjay Kumar Gupta	OC	65	57	122	N	N	N	N	Y
988	HPT-2007/LDCE/SDE/1091	Pappuri Venkata Gin Babu	OC	67	54	121	N	N	N	N	Y
1010	HPT-2007/LDCE/SDE/1007	Nikunj Goel	OC	56	64	120	N	N	N	N	Y
1059	HPT-2007/LDCE/SDE/1057	Rajesh Kumar	OC	57	62	119	N	N	N	N	Y
1604	HPT-2007/LDCE/SDE/1230	S. Kanakalakshmi	OC	53	54	107	N	N	N	N	Y
1680	HPT-2007/LDCE/SDE/1027	Anui Katiyar	OC	54	51	105	N	N	N	N	Y
266	CG/ES-B/2007/054	Vijay Mohan Singh	OC	66	73	139	N	N	N	N	Y
325	CG/TES-B/2007/020	Amit Sharma	OC	68	69	137	N	N	N	N	Y
378	CG/TES-B/2007/001	P. K. Sahu	OC	60	75	135	N	N	N	N	Y
402	CG/TES-B/2007/Q21	Kanaklata Tambrey	SC	74	61	135	N	N	N	N	Y
435	CG/TES-B/2G07/046	Umesh Nath Mishra	OC	64	69	133	Y	Y	Y	Y	Y
439	CG/TES-B/2007/023	Hemant Kumar Sinha	OC	66	67	133	N	N	N	N	Y
548	CG/TES-B/2007/012	Sohan Lal Verma	OC	61	69	130	N	N	N	N	Y
550	CG/TES-B/2007/077	Vimal Kumar Shrivastava	OC	63	67	130	N	N	N	N	Y
905	CG/TES-B/2007/024	Mohd Akram	OC	57	65	122	N	N	N	N	Y
1044	CG/TES-B/2007/036	J. P. Prasad	OC	68	52	120	N	N	N	N	Y
1114	CG/TES-B/2007/039	Manoi Kumar Verma	OC	55	63	118	N	N	N	N	Y
1173	CG/TES-B/2007/Q56	Poonam Chand Mahato	OC	58	59	117	N	N	N	N	Y
1211	CG/TES-B/2007/071	Ravi Shankar Kushwaha	OC	52	64	116	N	N	Y	N	Y
1250	CG/TES-B/2007/010	Varsba Gupta	OC	62	54	116	N	N	N	N	Y
1317	CG/TES-B/2007/048	Krishna Kumar Sharma	OC	55	59	114	Y	Y	Y	Y	Y
1351	CG/TES-B/2007/042	R. G. Qurwani	SC	63	51	114	N	N	N	N	Y
1402	CG/TES-B/2007/070	Lily Kaviraj	SC	54	58	112	N	N	N	Y	Y
1523	CG/TES-B/2007/093	Prashant Dewangan	OC	53	56	109	N	N	N	N	Y
1637	CGH/ES-B/2007/081	Dileshwar Thawre	SC	53	53	106	Y	Y	Y	Y	Y

केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

True Copy
Advocate

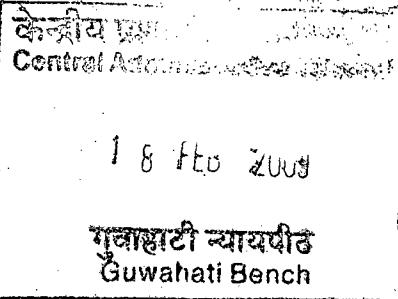
Kind attention to Sir Vivek Nath, Sir, CS, SNEA, ASSAM

No. LDCE/2008-2009/01

August 27, 2008

To,

The Director(HRD)
Bharat Sanchar Nigam Limited
Corporate Office, Statesman House
Barakhamba Road, New Delhi-110001



(Through Proper Channel)

Subject: Eligibility to appear in Limited Departmental Competitive Examination for promotion from JTO(T) to SDE(T) held on 15th July, 2007

Respected Sir,

Refer to my representation dated 25-07-2008 (Copy Enclosed).

I humbly requested regarding the chance for appearing in the LDCE-2007(TES group B) for promotion to the grade of SDE(T) against the vacancy for the year 2005-2006 which was refused to me whereas JTOs junior to me and having less than three years of regular service were allowed to appear in the said exam putting me to great disadvantage which will adversely affect my carrier progression for no fault of mine.

May I request you to kindly redress my grievances expeditiously to avoid a great injustice to me.

An early and favourable action in this regard will highly be appreciated.

Yours' Faithfully

Prakash Singh
Prakash Singh

JTO(OCB)
E10B building, Malow-Ali
BSNL, Jorhat-785001
Mob.No. 91-9435598666
Email: prakashsingh@bsnl.co.in

copy to:

✓ 1) CS. SNEA, BSNL, ASSAM

Enclosure:

1. Copy of my representation dated 25-07-2008

CERTIFIED TO BE TRUE COPY
S. Advocate

OFFICE OF THE DIVISIONAL ENGINEER
D-TAX, JORHAT (ASSAM)



भारत संचार निगम लिमिटेड
(भारत सरकार का उपक्रम)
BHARAT SANCHAR NIGAM LIMITED
(A Govt. of India Enterprise)

NO. C-1/Staff/D-TAX/Representation/JRT/08-09/03

Dated at Jorhat the 27-08-2008

To,

The DE (Admn & Opn)
O/o The GMTD, BSNL
Jorhat.

Sub: Representation

केन्द्रीय प्रशासनिक अधिकार
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी आयोठ
Guwahati Bench

Refer to this office Letter No. C-1/Staff/D-TAX/Representation/JRT/08-09/02 Dated 26-07-2008

Since no reply regarding redressal of the grievances on the representation of Sri Prakash Singh JTO, OCB which was forwarded vide this office letter No.under reference has not been received so far, a further representation submitted by the JTO is forwarded herewith duly recommended for consideration and needful action please.

Enclosed- 2 sheets.

Div. Engg.
Divisional Engineer(D-TAX,Mobile)
Telephone Exchange Bldg,
Malowali, Jorhat-785001(Assam)

certified to be true copy
Advocate

Regd. Office : Sanchar Bhavan, 20, Ashoka Road, New Delhi-110 001
Corporate Office : B-148, Statesman House, Barakhamba Road, New Delhi-110 001 Website: www.bsnl.co.in

BHARAT SANCHAR NIGAM LTD.
(A Govt. of India Enterprise)
Office of the Chief General Manager Telecom.
Assam Telecom. Circle, BSNL Administrative Building,
Panbazar, Guwahati-781 001.

No. Rectt-1/57/2007/63

Dated at Guwahati the 05.11.2008

To,

✓ The General Manager Telecom.,
BSNL,
Jorhat.

WL
DGM (P&A)

18 Nov 2009

গুৱাহাটী রাষ্যবৰ্তী
Guwahati Bench

SUB: Limited Departmental Competitive Examination for promotion from JTO (T) to SDE (T) held on 15.7.2007 _____ Representation of Sri Prakash Singh, JTO – regarding.

REF: GMTD/JRT letter No. E-7/Group-B/Exam/08-09/15 dated 25.7.2008.

With reference to the above, it is intimated that the candidature of Sri Prakash Singh, JTO, for appearing in the above examination was rejected on the ground that the candidate did not complete the requisite 3 (three) years of regular service as on 1.7.2005 as per data furnished by the candidate in the application form.

Moreover, it is worth to mention here that the list of candidates found not eligible to appear in the said examination was sent to all heads of SSA/Unit for information of all concerned vide this office letter No. Rectt-1/57/2007/29 dated 27.6.2006 and the list of candidates eligible to appear in the examination was also available on the Circle website well before commencement of the examination.

There was no objection/appeal before the commencement of the examination regarding the rejection of candidature of the applicant.

Therefore, there is no scope on the part of the Circle to give any remedy to the applicant at this stage after the declaration of the result.

The applicant may please be intimated accordingly.

✓
(N.K. Rabha)

Asstt. General Manager (Admn)

~~Copy (b)~~
SDE (A)
One copy be sent
to the concerned officer (applicant)
11/11/08

DE (A&O)

11/11/08

Advocate

11/11/08

Annexure -13
(TYPED COPY)

Bharat Sanchar Nigam Limited
(A Govt. of India Enterprise)
Office of G.M.T.D., BSNL, Jorhat - 785001.

NO. E-7/ Group-B/ Exan/ 2008-09/ 21 dated at Jorhat-1 the 06.01.2009

केन्द्रीय प्रशासनिक आयोग
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

To,

The DE TAX & New Service
E 10B Exchange, Jorhat.

Sub:- Limited Deptt. Competitive Examination for promotion from
JTO (T) to SDE (T) held on 15.07.07- Representation of Sri
Prakash Singh, JTO regarding.

Ref:- The CGMT, Assam BSNL Guwahati - 1 letter No. Rectt-1/ 57/
2007/ 63 dated 05.11.08.

A copy of the CGMT, Assam, BSNL, Guwahati letter No. under
reference on the mentioned subject is enclosed herewith for your kind
information and action please. The content of the said letter may please be
intimated to Sri Prakash Singh, JTO accordingly at the earliest.

Enc: One

Sd/- Illegible
Divisional Engineer (A&O)
O/o- G.M. Telecom District/ BSNL
Jorhat - 785001.

Copy to Sri Prakash Singh, JTO E 10 B Xge. Jorhat for information please.
(enc/ one)

Sd/- Illegible
Divisional Engineer (A&O)
O/o- G.M. Telecom District/ BSNL
Jorhat - 785001.

Certified to be true

Advocate

Bharat Sanchar Nigam Limited
(A Govt. of India Enterprise)
Office of the G.M.T.D., BSNL, Jorhat - 785001

no. E-F/Group-B | Exam | 2008-09 | 21 Dated at Jorhat-1.
the 06.01.2009

To,

The DE TAX & New Service,
S10B Exchange, Jorhat.

Sub - Limited Deptt. Competitive Examination for
promotion from JTO (T) to SDE (T), held on
15.07.2007 - representation of Sri Prakash Singh,-
JTO regarding:

Ref - The Chmt Assam BSNL, Guwahati - 1 letter
No. Recd - 1 | 57/2007/63 dt 05.11.2008.

A copy of the Chmt - Assam, BSNL, Guwahati
letter NO. under reference on the mentioned subject
is enclosed herewith for your kind information
& action please. The content of the said letter may
please be intimated to Sri Prakash Singh, JTO accordingly
at the earliest.

Sd/-

Divisional Engineer (A&O)
O/o G. M. Telecom District/BSNL
Jorhat - 785001

Enc: One

- X -

✓ Copy to Sri Prakash Singh, JTO S10 B Xge, Jorhat
for information please. (Enc one)

SD/-
Divisional Engineer (A&O)
O/o G. M. Telecom District/BSNL
Jorhat - 785001

certified to be true copy
B. Advocate

केन्द्रीय प्रशासनिक अधिकारण Central Administrative Tribunal
18 FEB 2009.
गुवाहाटी न्यायालय Guwahati Bench

11 B - 1 A

LDCE/2008-2009/02

December 29, 2008

To,

The Chairman and Managing Director
Bharat Sanchar Nigam Limited
Bharat Sanchar Bhawan
Janpath, New Delhi-110001

(Through Proper Channel)

Subject: Eligibility to appear in Limited Departmental Competitive Examination for promotion from JTO(T) to SDE(T) held on 15th July, 2007

Respected Sir,

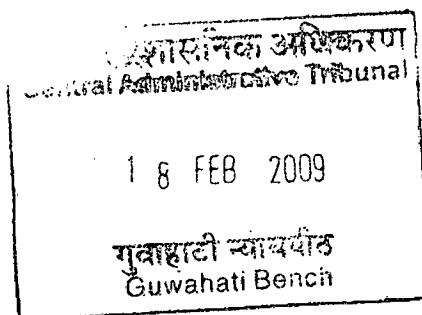
Refer to:-

- (a) My representation dated 25-07-2008 (Copy Enclosed).
- (b) My representation No. LDCE/2008-09/01 dated 27-08-2008 (Copy Enclosed).

2. I humbly requested regarding the chance for appearing in the LDCE-2007(TES Group B) for promotion to the grade of SDE(T) against the vacancy for the year 2005-2006 which was refused to me whereas JTOs junior to me and having less than three years of regular service were allowed to appear in the said exam putting me to great disadvantage which will adversely affect my carrier progression for no fault of mine.

3. Under the references I also requested to redress my grievances expeditiously to avoid a great injustice to me but neither redressal nor any communication has been received as yet resulting my juniors, having passed the said exam, have been promoted whereas I have been put at loss for no fault of mine which compelled me to knock the door of the honourable court to get the proper justice.

4. This I am submitting for your kind information please.



Yours' Faithfully

Prakash Singh
JTO(OCB)
E10B building, Malow-Ali
BSNL, Jorhat-785001
Mob.No. 91-9435598666
Email: prakashsingh@bsnl.co.in

2/-

*Certified to be true Copy
Advocate*

Copy to:

- (i) The Director(HRD),BSNL Corporate Offide,New Delhi for information please.
- (ii) The CGMT,BSNL ,Assam Circle,Guwahati for information please.
- (iii) The GMTD,BSNL,Jorhat Telecom District,Jorhat for information please.

केन्द्रीय प्रशासनिक अदायक
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

Enclosures:

1. Copy of my representation dated 25-07-2008
2. Copy of my representation No. LDCE/2008-09/01 dated 27-08-2008

Certified to be true Copy
Adarsh

OFFICE OF THE DIVISIONAL ENGINEER
D-TAX, JORHAT (ASSAM)

भारत संचार निगम लिमिटेड
(भारत सरकार का उपक्रम)
BHARAT SANCHAR NIGAM LIMITED
(A Govt. of India Enterprise)

NO. C-1/Staff/D-TAX/Representation/JRT/08-09/04

Dated at Jorhat the 29-12-2008

To,

The DE (Admn & Opn)
O/o The GMTD, BSNL
Jorhat.

Sub: Representation

Refer to:-

(a) Letter No. C-1/Staff/D-TAX/Representation/JRT/08-09/02 Dated 26-07-2008
(b) Letter No. C-1/Staff/D-TAX/Representation/JRT/08-09/03 Dated 27-08-2008

Since no reply regarding redressal of the grievances on the representation of Sri Prakash Singh JTO, OCB which was forwarded vide this office letter No. under references has not been received so far, a further representation in quad duplicate submitted by the JTO is forwarded herewith for onward submission to get the justice at the earliest to avoid legal complication at the earliest please.

Enclosed-24 sheets.

B. S. M. S.
Divisional Engineer(D-TAX,Mobile)
Telephone Exchange Bldg,
Malowali, Jorhat-785001(Assam)

certified to be true Copy
Advocate

Regd. Office : Sanchar Bhavan, 20, Ashoka Road, New Delhi-110 001
Corporate Office : B-148, Statesman House, Barakhamba Road, New Delhi-110 001 Website: www.bsnl.co.in

11 A - 11 A

- 44 -

ANNEXURE → 16

1) Assammanu 11SDE_promotion doc

Bharat Sanchar Nigam Limited
 (A Government of India Enterprises)
 Office of the Chief General Manager, BSNL
 Assam Telecom Circle : Administrative Building 3rd Floor
 Panbazar Guwahati -781001

Dated at Guwahati the 26-11-2008

No. STES-5/2/Pt-VII/89

ORDER

Sub:- Promotion of JTOs to the grade of S.D.E. (Telecom) in B.S.N.L. under Competitive Quota (25%) on the basis of Limited Departmental Competitive Examination held on 15-07-2007.

In pursuance of B.S.N.L., Corporate office Memo No 1-14(Postings)/2008-Personnel dated 03-11-2008, the 84 (Eighty Four) Executives as mentioned in the enclosed Annexure, are hereby promoted from JTO to the grade of S.D.E. (Telecom) under competitive quota (25%) in the IDA pay scale of Rs.11875-300-17275/- from the date they assume charge of the higher post and posted to the SSAs/Units as shown against their names to have immediate effect.

Provided that :-

- i) They have been absorbed in B.S.N.L. on permanent basis
- ii) No disciplinary / vigilance case is pending against him / her and no VC is withheld in terms of instructions contained in GOI (DOP&T) OM 22011/4/91 -Estt.(A) dated 14-09-1992.
- iii) The currency of any penalty against the officer is over or
- iv) The officer is not on deputation to TCIL or any other organization

2. The Head of the SSAs / units concerned may please ensure that the promotion / posting orders in respect of officers found eligible after fulfilling the above conditions are issued with immediate effect and such officers is relieved accordingly so as to enable them to join their promotional assignment immediately.

3. JTOs in the list shown in Annexure who have opted for DOT or who have not given any option for their absorption may not be promoted. Such cases may be reported to this office.

4. The SSA heads /units.concerned may please ensure that the promotion/posting orders in respect of officers found eligible after fulfilling the above conditions are issued in time to enable the officers to join their promotional assignment , and the officer is relieved within the prescribed time limit of 40(Forty) days(including the joining time) from the date of issue of BSNL order.

5. In case the officer concerned fails to join the promotional assignment within 40 (forty) days from the date of issue of BSNL Corporate Office order, he/she should not be allowed to join the post thereafter. In such a case the promotion order shall become inoperative and the matter shall be reported to this office for further necessary action. Further no request for modification of promotion / posting order shall be entertained.

6. The leave, if any requested by the officers, who has been posted on promotion to a different circles should not be allowed. If any officer desires leave, he / she can apply for leave to new competent Authority under whom he / she has been posted only after joining the new post and the competent Authority will sanction leave, if it is considered justified in the normal course.

Contd page.....2

08/01/2

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

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//2//

7. The date on which the above order is given effect to may be intimated to this office and a consolidated report of the officers who have been relieved/have joined their new postings may also be sent immediately on expiry of 40(forty) days from the date of issue of BSNL order.

8. The vacancy/panel years against which the officers are shown as eligible in the Annexure have been prepared on the basis of the results as per BSNL Corporate office letter no. 5-3/2007-DIE dated 08-07-2008 and modification/corrections intimated by SSA heads/units. The seniority of the officers promoted under this order shall be determined in accordance with the rules in force and will be issued separately by the BSNL Corporate Office.

9. The aforesaid promotion order is provisional and is subject to the outcome in CWP No.4697 filed in Hon'ble High Court of Rajasthan, Jaipur Bench, vide order dated 15-10-2008 and lawsuits pending before any courts regarding their regulation of seniority /promotion in the SDE(Telecom) grade.

10. The particulars of officers may also please be updated in the HRMS as soon as they join as SDE(T) on the basis of this order.

Necessary charge report may be submitted to all concerned.

This issues with the approval of the Competent Authority.
Enclosed:- Annexure (Two Pages).

Sd/-
(P.S. Bhattacharjee)
Deputy General Manager (Admn)

Copy to :-

1. The AGM(Pers.-II),BSNL Corporate Office , Personel- II 4th Floor, Bharat Sanchar Bhawan ,New Delhi-110001.
2. The PS to C.G.M. B.S.N.L., Assam Circle , Guwahati – for kind information to CGMT.
- 3-24. The CGM,BSNL, Telecom Circle, Bihar/Kerala/Tamilnadu/Chattishgadh/UAL/Jarkhand/Maharastra/CG/Punjab/ Karnataka/Rajasthan/ETR/NTR/AndhraPradesh/DNW/Gujrat/UP(East)/ Madhya Pradesh/CTD/West Bengal/T&D/BSNL, CO, , New Delhi.
25. The GM (Personel), BSNL Corporate Office, 4th Floor, Bharat Sanchar Bhawan, New Delhi – 110 001.
26. The CGM, NE TASKFORCE, Uzanbazar, Guwahati – 1.
- 27-33. The G.M.T.D./Kamrup /Jorhat / Bongaigaon/ Nagaon/Tezpur/Dibrugarh/Silchar.
- 34-38. The GM/(IT&Mktg)/CMTS(O&M)/(CMTS-(Plg&Dev)/(BD&Dev)/(Admn&Op),C.O, Guwahati.
39. The GM (ETR), 8th Floor, Administrative Building, Panbazar, Guwahati – 1.
- 40-44. The DGM/(Admn)/CMTS(O&M)/(CMTS-(Plg&Dev)/(Mktg&IT)/(Vig), C.O, Guwahati.
- 45-46. The AO/(A&P)/(CA), Circle office, Guwahati.
47. The Rajbhasa Adhikari, Circle Office, Guwahati.
48. HRMS Cell, Circle Office, Guwahati.
49. Guard File.

Modak 26/11/08
(M.C. Modak)
Asstt. Director Telecom (Staff)
For C. G. M., B.S.N.L., Assam Circle
Panbazar Guwahati -781001

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

ANNEXURE

No. STES-5/2/Pt-VII/89

Dated at 26-11-2008

List of Executive Promoted from JTO to the Grade of SDE(T) against 25% Competitive Quota

Sl. No. As per BSNL CO order dtd.03/11/08	Sl. No. As per BSNL CO order dtd.03/11/08	Name of the officers (S/Shri/Smt/Ms)	Staff No.	Category	Vacancy Year	Recruiting Circle	Present Working Circle	Present working SSA/Unit in Assam Circle	Posting on promotion to the Grade of SDE (T) under SSA/UNIT
1	203	79 Mrinal Kanti Nath	150078	OC	2001-02	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
2	245	97 Ratan Dey Sarkar	150096	OC	2001-02	Assam	Assam	Nagaon	GMTD, NAGAON
3	335	136 Utpal Hazanka	150137	OC	2001-02	Assam	Assam	Jorhat	GMTD, JORHAT
4	541	207 Dhrubajyoti Das	150206	OC	2001-02	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
5	600	222 Bhairob Gohain	150221	OC	2001-02	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
6	822	304 Kiran Nath	150303	OC	2001-02	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
7	1137	427 Rajib Kumar Dutta	150426	OC	2001-02	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
8	1221	462 Narendra Nath Bhattacharjee	150461	OC	2001-02	Assam	Assam	Nagaon	GMTD, NAGAON
9	19-B	624 Jaden Ch. Medhi	150623	SC	2001-02	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
10	539	664 Uttam Dey	150683	OC	2002-03	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
11	553	768 Akshaya Kr. Das	150787	OC	2003-04	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
12	551	794 Dipak Deb	150793	OC	2003-04	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
13	971	795 Priva Ranjan Chanda	150798	OC	2003-04	Assam	Assam	Silchar	GMTD, SILCHAR
14	1324	806 Jahar Ali	150805	OC	2003-04	Assam	Assam	Tezpur	GMTD, TEZPUR
15	1316	807 Girindra Nath Kalita	150806	OC	2003-04	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
16	1365	808 Ranjil Sarma	150807	OC	2003-04	Assam	Assam	Kamrup	GMTD, KAMRUP
17	1574	819 Hitesh Choudhury	150818	OC	2003-04	Assam	Assam	Kamrup	GMTD, KAMRUP
18	1586	823 Jay Prakash Sharma	150821	OC	2003-04	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
19	1617	823 Nazrul Islam	150822	OC	2003-04	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
20	1644	825 Abdul Aziz	150824	OC	2003-04	Assam	Assam	Kamrup	GMTD, KAMRUP
21	1643	827 Ramanuj Dey Furkayastha	150826	OC	2003-04	Assam	Assam	Kamrup	GMTD, KAMRUP
22	38-B	832 Anjali Sarkar	150831	SC	2003-04	Assam	Assam	Kamrup	GMTD, KAMRUP
23	260	991 M. Venkateswar Rao	150990	SC	2005-06	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
24	500	1086 Yedu Ram Sudheer	151087	SC	2005-06	Assam	Assam	Bongaigaon	GMTD, BONGAIGAON
25	1371	1466 P. Yellamandaiah	151465	SC	2005-06	Assam	Assam	Dibrugarh	GMTD, DIBRUGARH
26	1634	1565 Rajeev Ranjan Singh	151564	OC	2005-06	Assam	Assam	Nagaon	GMTD, NAGAON
27	120-B	1579 Dinesh Kumar	151678	SC	2005-06	Assam	Assam	Nagaon	GMTD, NAGAON
28	779	289 Sainlen Kakati	150288	OC	2001-02	Assam	NETF		GMTD, DIBRUGARH
29	1185	445 Manas Chakraborty	150444	OC	2001-02	Assam	NETF		GMTD, DIBRUGARH
30	1286	1433 Arvind Kumar Singh	151432	OC	2005-06	Bihar	Bihar		GMCMTS(O&M), CO/GH
31	1291	1434 Vimal R	151433	OC	2005-06	Kerala	Kerala		GMTD, DIBRUGARH
32	1294	1435 Vijay Krishnan S	151434	OC	2005-06	Tamilnadu	Tamilnadu		GMTD, DIBRUGARH
33	1297	1436 Awadhesh Kr. Singh	151435	OC	2005-06	Bihar	Bihar		GMTD, DIBRUGARH
34	1298	1437 Chinnasamy V	151436	OC	2005-06	Chittishgarh	Chittishgarh		GMTD, DIBRUGARH
35	1306	1441 Bajju T.V	151440	OC	2005-06	Kerala	Kerala		GMTD, DIBRUGARH
36	1310	1442 Saurabh Johari	151441	OC	2005-06	UAL	UAL		GMTD, DIBRUGARH
37	1313	1444 Shantanu Lala	151443	OC	2005-06	Jharkhand	Jharkhand		GMTD, DIBRUGARH
38	1314	1445 Sarang Arun Naik	151444	OC	2005-05	MH	MH		GMTD, DIBRUGARH
39	1319	1446 Sanjay Kumar Gupta	151445	OC	2005-06	Punjab	Punjab		GMTD, DIBRUGARH
40	1320	1447 Samir S. Chavan	151446	OC	2005-06	Karnataka	Karnataka		GMTD, BONGAIGAON
41	1329	1450 Pankaj Kumar Yadav	151449	OC	2005-06	Rajasthan	Rajasthan		GMTD, KAMRUP
42	1332	1452 Manu Babu G	151451	OC	2005-06	Kerala	Kerala		GMTD, JORHAT

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26/11/08

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

18 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

No. STES-5/2/PT-III/03

16 Feb 2009

List of Executive Promoted from JTO to the Grade of SDE(T) against 25% Competitive Quota

Sl. No.	Merit No. As per BSNL CO order dt.d.03/11/08	Sl. No. As per BSNL CO order dt. 03/11/08	Name of the officers (S/Shri/Smt/Ms)	Staff No.	Category	Vacancy Year	Recruiting Circle	Present Working Circle	Present working SSA/Unit in Assam Circle	Posting on promotion to the Grade of SDE (T) under SSA/UNIT
43	1333	1453	Santosh Mahato	151452	OC	2005-06	NE-I	ETR		GMTD, BONGAIGAON
44	1334	1454	Suman Kanti Saha	151453	OC	2005-06	Jarkhand	Jarkhand		GMTD, BONGAIGAON
45	1336	1455	E.V. Sunil Kumar	151454	OC	2005-06	AP	AP		GMTD, NAGAON
46	1339	1457	Pandey Sunil Kumar Vishwanath	151456	OC	2005-06	MH	DNW		GMTD, JORHAT
47	1342	1458	Anuj Saxena	151457	OC	2005-06	MH	MH		GMTD, JORHAT
48	1351	1459	R.G. Ourwani	151458	SC	2005-06	CG	CG		GMTD, JORHAT
49	1352	1460	R.V. Sharma	151459	OC	2005-06	Gujrat	Gujrat		GMTD, JORHAT
50	1355	1462	Brijesh Kumar Singh	151461	OC	2005-06	UP(East)	UP(East)		GMTD, JORHAT
51	1359	1464	Manoj Balbhim Kulkarni	151463	OC	2005-06	MH	MH		GMTD, JORHAT
52	1374	1467	Madhurendra Gupta	151466	OC	2005-06	MP	MP		GMTD, JORHAT
53	1376	1468	Jamgaonkar Yogendra J	151467	OC	2005-06	MH	MH		GMTD, JORHAT
54	1379	1469	Balasaheb Baban Bankar	151468	OC	2005-06	MH	MH		GMCMTS(P&D),CO/IGH
55	1383	1470	Sudhakar Pathak	151469	OC	2005-06	Bihar	Bihar		GMTD, SILCHAR
56	1384	1471	Sundaraganapathy K	151470	OC	2005-06	Tamilnadu	Tamilnadu		GMTD, SILCHAR
57	1387	1472	Sudip Jyoti Dhar	151471	OC	2005-06	CTD	CTD		GMTD, KAMRUP
58	1394	1473	Sudheesh A.N	151472	OC	2005-06	Kerala	Kerala		GMTD, SILCHAR
59	1405	1475	Ram Kumar Ram	151474	SC	2005-06	Jarkhand	Jarkhand		GMTD, SILCHAR
60	1406	1476	V.M. Patel	151475	OC	2005-06	Gujrat	Gujrat		GMTD, SILCHAR
61	1410	1477	Anil Kumar Dwivedi	151476	OC	2005-06	WB	WB		GM(Mktg.&IT), CO/IGH
62	1411	1478	Rajesh Kumar	151477	OC	2005-06	Bihar	Bihar		GMTD, SILCHAR
63	1416	1479	Navas M	151478	OC	2005-06	Tamilnadu	T&D		GMTD, SILCHAR
64	1426	1482	Richard Paul A	151481	OC	2005-06	Tamilnadu	Tamilnadu		GMTD, SILCHAR
65	1439	1488	A.Venkat Ramana	151487	OC	2005-06	AP	AP		GMTD, NAGAON
66	1440	1489	Tamal Roy	151488	OC	2005-06	CTD	CTD		GMTD, KAMRUP
67	1446	1496	Thangaraj G	151495	OC	2005-06	Tamilnadu	Tamilnadu		GMTD, TEZPUR
68	1449	1497	Pavalakkodi S	151496	OC	2005-06	Tamilnadu	Tamilnadu		GMTD, TEZPUR
69	1450	1498	Bishwajit Kumar Sinha	151497	OC	2005-06	WB	WB		GMTD, NAGAON
70	1468	1502	Kumar Mukesh	151501	OC	2005-06	Bihar	ETR		GMTD, NAGAON
71	1508	1519	R.S.Shende	151518	SC	2005-06	Gujrat	Gujrat		GMTD, NAGAON
72	1529	1528	Mohan Krishna V.S	151527	SC	2005-06	Karnataka	Karnataka		GMTD, JORHAT
73	1538	1532	Binnu P. Raja	151531	SC	2005-06	Kerala	Kerala		GMTD, SILCHAR
74	1547	1535	Kuldeep Singh	151534	SC	2005-06	NTR	BSNL CO		GMTD, BONGAIGAON
75	1599	1554	Ravuri Sadanandam	151553	SC	2005-06	WB	WB		GMCMTS(O&M),CO/IGH
76	1621	1561	Biswajit Chowdhury	151560	SC	2005-06	WB	WB		GMTD, KAMRUP
77	1645	1568	Srinivasa L	151567	SC	2005-06	Karnataka	Karnataka		GMTD, NAGAON
78	1649	1570	E.Janardhan	151569	SC	2005-06	AP	AP		GMTD, NAGAON
79	1666	1573	P.Suresh Kumar	151572	SC	2005-06	AP	AP		GMTD, NAGAON
80	155-B	1643	Sanjay Kumar Netam	151642	ST	2005-06	CG	CG		GMTD, TEZPUR
81	157-B	1645	Sridhar B	151644	SC	2005-06	Karnataka	Karnataka		GMTD, TEZPUR
82	159-B	1646	Binay Kumar	151645	SC	2005-06	WB	WB		GMCMTS(O&M),CO/IGH
83	195-B	1689	Vijay Darshar Modak	151668	SC	2005-06	MH	WTR		GMTD, TEZPUR
84	195-B	1670	Chandrashekhar Ganesar	151669	SC	2005-06	Karnataka	STR		GMTD, TEZPUR

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2011/6

Certified to be true Copy

Advocate

08/01/2009

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IN THE CENTRAL ADMINISTRATION TRIBUNAL

File in Court on..... 29/8/09
Court Officer.

GUWAHATI BENCH

IN THE MATTER OF

ORIGINAL APPLICATION NO. 27/2009

Sri Prakash Singh

..... Applicant

- Vs -

The Bharat Sanchar Nigam
Limited & Ors.

..... Respondents

(Written Statement on behalf of Respondent No. 1 to 5 , BSNL)

I , Sri Surendra Nath Chakravarty , S/o Late Taranath Chakravarty
~~aged~~ about 55 years , R/o Ulubari , Guwahati-7 in the district of Kamrup (M) , State : Assam , do hereby begs to state as follows :-

1. That presently I am working as Assistant Director Telecom (Legal) , O/O the CGMT , BSNL , Assam Telecom Circle , Panbazar , Guwahati – 1 , competent and authorized by the respondents to file the present written statement on behalf of respondents of BSNL. I have gone through the original application and is conversant with the facts and circumstances of the case and also understood the contents thereof.
2. That , I do not admit any of the statement to save and except which are specifically admitted hereinafter and the same are deemed as denied.

Received Copy:
Banes
(B. Banerjee)
Advocate
25/08/2009

Filed by
Sri S. N. Chakravarty
ADT(L) BSNL 56
through
Mamunurrajan Das
Advocate BSNL
25.8.09

(Page-2)

REPLY TO THE FACTS OF THE CASE

3.1 That with regard to the statement made in paragraph 1 of the O.A., the humble answering respondent begs to state that the Departmental Competitive Examination for promotion of Grade of Sub – Divisional Engineer (Telecom) under 25% quota against R/R of SDE was received from the BSNL Corporate Office , New Delhi vide No. 5-4/2005-DE dated 09.02.2007. The said letter was circulated to all the SSA Heads / Units vide letter No. Rectt.-1/57/2007/9 dated 23.02.2007 , so that the officials who were found eligible with the eligibility condition and desired to appear in the said examination could submit their application in prescribed format.

Two copies of examination notices Issued vide No. 5-4/2005-DE dated 09.02.2007 & vide No. Rectt.-1/57/2007 dated 23.02.2007 & R/R of SDE (T) is annexed as Annexure – I,II & III respectively.

3.2 That with regard to the statement made in paragraph 2 and 3 in the original application humble respondent has no comments to be made.

3.3 That with regard to the statement made in paragraph 4.1, 4.2, 4.3 of O.A. the humble answering respondents has no comments to be made and as the statements made are from the record.

3.4 That with regard to the statement made in paragraph 4.4 and 4.5 the humble answering respondent has no comments being the facts matter of record.

3.5 That with regard to the statements made in paragraph 4.6 of the O.A., the humble answering respondent begs to state that as already stated in previous paragraphs the promotion to Grade of SDE (Telecom) under 25% quota was received from BSNL Corporate Office and as such the officials who were eligible and desired to appear in the said examination may submit the application. The BSNL Corporate Office , New Delhi vide letter No. 2-29/2005- Pers.-II dated 16.04.2007 had intimated the date for reckoning 3 years of regular service along with other guideline as stated below :-

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50
Vacancy Year

Eligible Candidate

2001-2002	Completed 3 years as on 01.07.2001
2002-2003	Completed 3 years as on 01.07.2002
2003-2004	Completed 3 years as on 01.07.2003
2004-2005	Completed 3 years as on 01.07.2004
2005-2006	Completed 3 years as on 01.07.2005

The applicant had submitted his application showing his date of joining in the J.T.O. Cadre on 26.05.2003 and the said application after necessary verification by the Divisional Engineer (Admn & Opn.) O/o the GMTD, Jorhat forwarded to the Circle Office , Guwahati.

A copy of the letter dated 16.04.2007 and a copy of application form of the applicant is annexed herewith and marked as Annexure – IV and V respectively.

3.6 That with regard to the statement made in paragraph 4.7 of the OA, the humble answering respondent begs to state the date of joining of applicant in J.T.O. Cadre is on 26.05.2003. As per the guidelines vide Corporate Office letter No. 2-29/2005-Pers.-II dated 16.04.2007 , the applicant was not eligible for appearing in the Departmental Examination as he had not completed 3 years of regular service as on 01.07.2005 for the vacancy year 2004-2005 and 2005-2006. The applicant himself stated in the application that he had joined in the J.T.O. Cadre on 26.05.2003.

3.7 That with regard to the statements made in paragraph 4.8 of the OA , the humble answering respondent begs to state that the statements made are false and misleading. No enquiries were made by the applicant in the Circle Office , Guwahati regarding his candidature before the examination. In fact , the list of eligible candidates was issued on 27.06.2007 and further posted in the Circle web site. The list of non- eligible candidates was issued to all SSA Heads to inform the candidates under their control. This was done in a systematic manner so that if any discrepancy is found by any eligible / ineligible

candidate, the same could be brought to the notice of the competent authority for rectification of errors made in the list.

Copies of the letter No. Rectt.-1/57/2007/28 dated 27.06.2007 and List herewith as Annexure- VI and VII).

3.8 That with regard to the statements made in paragraph 4.9 and 4.10 of the OA, the humble answering respondents begs to state that the submissions have been made in Para 4.8 above already.

It is further submitted that the applicant neither made any complaint that his juniors had found place in the eligible list of candidates nor he brought it to the notice of the authorities that he is senior to Shri S. Seshagiri Rao and Shri Woryao Sareo. The applicant submitted the representation only after the announcement of the result. The complaint of other officials on the same issue received earlier was acted upon by the authorities promptly. It is further submitted that Shri S. Seshagiri Rao and Shri Woryao Sareo completed 3 years of regular service as stated in their application forms of examination. Thus the complaint lodged by the applicant is found to be without any base.

Copies of applications filed by Shri S. Rao and W. Sareo are enclosed as Annexure- VIII & IX).

3.9 That with regard to the statements made in Para 4.11 & 4.12 of the application the answering respondent respectfully begs to state that in pursuance to the letter dated 12th July, 2008 filed by the applicant regarding eligibility to appear in Limited Departmental Competitive Examination for promotion held on 15th July, 2007, the Respondent No. 5 vide its letter No. Rectt.-1/57/2007/63 dated 05.11.2008 stated the reasons for rejection of the candidature of the applicant who had not completed the requisite 3 years of regular service as on 01.07.2005. The Respondent further stated vide its letter No. Rectt.-1/57/2007/29 dated 27.06.2007, list of candidates who were found not eligible to appear in the examination had been sent to all Heads

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25 AUG 2009

Guwahati Bench
गুৱাহাটী বৰ্ষা

of SSA / Units and also list of eligible candidates for appearing in the examination was posted in the Circle web site before commencement of the examination. The respondent had not receive any objection from the applicant for rejection of his candidature.

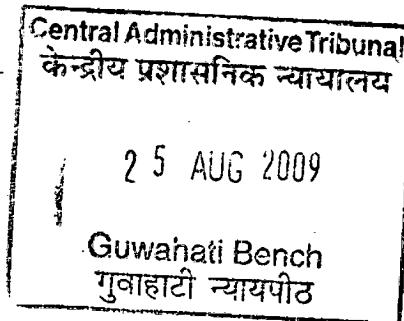
Copies of letter No. Rectt.-1/57/2007/63 dated 05.11.2008 and letter No. E-7/Grp.B/Exam./08-09/15 dated 25.07.2008 are enclosed as Annexure – X & XI respectively.

3.10 That with regard to the statements made in Para 4.13 the respondent begs to state that it is not a fact that person junior to the applicant in the Cadre J.T.O. has been appointed in the promotional post of Sub-Divisional Engineer. The eligible officials who appeared in the competitive examination and qualified themselves on the basis of merit in the examination were promoted and all these are matter of records only.

3.11 That with regard to the statement made in Para 4.14 , 4.15 , 4.16 and 4.17 the humble answering respondent most respectfully begs to draw the attention that the applicant has submitted his application showing his date of joining in the JTO Cadre on 26.05.2003 and he did not complete 3 years of regular service as on 01.07.2005 for the vacancy year 2004-05 and 2005-06 and as such his candidature for appearance in the examination was rejected. Shri S. Seshagiri Rao and Shri W. Sareo were found completing 3 years of regular service and were eligible to appear in the examination. The applicant did not submit any representations that his juniors was placed in the eligibility list before the commencement of the examination and the respondent was not aware of the said fact and as such the statement made by the applicant " Sine Qua Non" does not apply.

3.12 That with regard to the statements made in Para 4.18 , 4.19 the humble respondent begs to state that the applicant got enough time to communicate his grievances before the respondent authority but he did not do so. The Department after completion of all the procedures regarding the examination declared the result and then only the applicant started to file objection.

PP. 1092/2009



3.13 That with regard to the statements made in Para 4.20 the humble answering respondent begs to state that the applicant may appear in the next examination which will be announced in due course of time.

3.14 That with regard to the statements made in Para 4.21 the humble answering respondent begs to state that the representations dated 12.07.2008, 25.07.2008, 27.08.2008 & 29.12.2008 made by the applicant are in no way possible for consideration of his case. The applicant did not file any objection regarding the eligibility of his candidature before the examination. The result of said examination had been declared long back and the officials who passed were promoted to the next higher post. Thus the OA filed by the applicant has no merit.

3.15 That with regard to the statements made in Para 5.1 to Para 5.8 the humble answering respondent begs to state that the submissions already made in preceding Paras, the OA is misleading and vexatious and is liable to be dismissed with costs.

VERIFICATION

I, Shri Surendra Nath Chakravarty, S/o Late Taranath Chakravarty, aged about 55 years, working as Assistant Director Telecom (legal) in the O/o the CGMT, BSNL, Assam Telecom Circle, Guwahati-1 do hereby verify that the statements made in Para 1, 2, 3, 4, 5, 6, 7, 8, 9, 10 to 15 ^{3-10 to 3-15} _{1 to 3-9} are true to my knowledge and behalf, those made in Para 3:1, 3:5, 3:7 being matters of records of the case derived which I believed to be true and the rest are my humble submission before the Hon'ble Tribunal. I have not suppressed any material facts before the Hon'ble Tribunal and I signed this verification on the day of 25th Aug 2009.

Surendra Nath Chakravarty

Asst. Director (Legal)
O/o CGMT, BSNL
Pendazza, Guwahati-1

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय
25 AUG 2009
Guwahati Bench गुवाहाटी न्यायपीठ

Examination Notice / Most Immediate

R. L. No. 1086

BHARAT SANCHAR NIGAM LIMITED

(A Govt. of India Enterprise)

Corporate Office

DEPARTMENT OF EXAMINATION BRANCH

9TH FLOOR, 'A' WING, STATESMAN HOUSE, BARAKHAMBHA ROAD, NEW DELHI-110001

No. 5-4/2005-DE

Date: 9th February, 2007

To

All Chief General Managers Telecom Circles

Chief General Manager, Kolkota Telephones/Chennai Telephones

Chief General Manager, Mtee, NTR, New Delhi

Subject:- Limited Departmental Competitive Examination for promotion to grade of Sub-Divisional Engineer (Telecom) under 25% quota to be held on 10th June 2007 (Sunday)-arrangements for holding of.

Sir,

I am directed to state that it has been decided to hold the Limited Departmental Competitive Examination for promotion to grade of Sub-Divisional Engineer (Telecom) under 25% quota on 10th June 2007 (Sunday) as per the provisions in the Recruitment Rules of Sub-Divisional Engineer (Telecom) (No. 20-24/2001-Pers. II dated 28.2.2002) circulated vide BSNL Corporate Office Letter No. 20-1/2001-Pers. II dated 6th March 2002 and corrigendums circulated vide Pers. II Section Letter No. 20-1/2001-Pers. II dated 17.7.2002 and 23.10.2006 to fill up the vacancies for the vacancy years 2001-2002 to 2005-2006.

2. The examination will be conducted as per syllabus circulated vide Pers. II Section, BSNL C.O. letter No. 2-29/2005-Pers. II dated 20.6.2006 and the Scheme of examination circulated vide Pers. II Section letter No. 2-29/2005-Pers. II dated 7th February 2007. The details of Papers and time table of the examination will be as under:

Sl. No.	Paper No.	Subject	Maximum Marks	Day & Date	Time (IST)
1	I	Advanced Technical Paper-General (objective Type)	100	Sunday, 10 th June 2007	10.00 AM to 1.00 PM
2	II	Advanced Technical Paper (Special)	100	do-	2.00PM to 5.00 PM

3. The examination will be conducted by the Heads of Territorial Circles including NTR, Chennai and Kolkota Telephone Distts. and will be held at such centres as may be fixed by them.

4. The eligibility for appearing in the above mentioned Limited Departmental Competitive Examination shall be as per the Recruitment Rules referred to in the first para. In case of any doubt regarding eligibility, syllabus and Scheme of the examination, the matter may be suitably referred to Pers. II Branch of the BSNL C.O. for necessary clarification.

Certified to be True copy

Purabi Das
advocateNo (Expt)
07/2/07
22/2/07
22/2/07
22/2/07
22/2/0707/2/07
07/2/07

Concl... 2

APP
CGM
DIV/4
2007

5. Officials who are eligible in accordance with the eligibility conditions as required and who desire to appear in the examination should submit their application in the form through proper channel, to the respective Heads of Territorial Circles holding the examination.

6. The examination will be conducted strictly in accordance with Rules laid down in Appendix 37 of P&T Manual Volume -IV (Fifth Edition) and instructions issued in this regard from time to time. Heads of Telecom Circles (CGM, Maintenance, NTR, New Delhi) conducting the exam in Delhi will also be responsible for actual conduct of the examination in respect of the candidates permitted to appear by Heads of other Administrative Offices situated within their territorial jurisdiction. For candidates of Chennai and Kolkata Telephones, the respective Heads of Telephones Distts. will conduct the examination. Officials at present posted in the BSNL Corporate Office will submit their applications to the Circles/Organizations of their recruitment as JTOs. Permission to appear in the examination will be granted by their Circles under intimation to CGM, NTR, New Delhi. Eligible officials on deputation to other organizations either in India or abroad shall be informed of the said examination by the Circles etc. on whose strength they were working before deputation to the present organisation. The examination will be conducted in India only.

7. The last date for receiving application will be 10th April 2007. No application received after the closing date will be entertained.

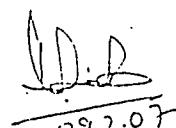
8. Candidates will have the option to answer the questions in Hindi or in English only. Answering of questions partly in Hindi and partly in English will NOT be permissible.

9. Mobile phones, pagers or any other communication devices are not allowed inside the premises where the examination is being conducted. Candidates are advised in their own interest not to bring any of the banned item including mobile phones/pagers to the venue of the examination, as arrangement for safekeeping cannot be assured.

10. THIS LETTER MAY PLEASE BE GIVEN WIDE PUBLICITY.

11. The receipt of this letter may please be acknowledged.

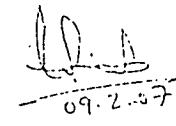
Hindi version will follow.


09.2.07

(A. Sinha)
Asstt. Director General (DE)

Copy to:

1. ADG (Pers.II), BSNL, CO, New Delhi
2. All Recognised Federations
3. OL Section, BSNL CO, for Hindi version.
4. Notice Board.
5. Guard file.
6. ADG(IR)-For uploading in the intranet site BSNL C.O.


09.2.07

(A. Sinha)
Asstt. Director General (DE)

Central Administrative Tribunal
केन्द्रीय प्रशासनिक स्नायालय

25.3.2009

Guwahati Bench
गुवाहाटी बैचन्स

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EXAM NOTICE/MOST URGENT

Central Administrative
केन्द्रीय प्रशासनिक स्वा.

23.2.2007

Guwahati Bench
गुवाहाटी न्यायालय

BHARAT SANCHAR NIGAM LTD.

(A Govt. of India Enterprise)

Office of the Chief General Manager Telecom,
Assam Telecom Circle, BSNL Administrative Building,
Panbazar, Guwahati-781 001.

No. Recit-1/57/2007/9

Dated at Guwahati the 23.2.2007.

To,

1. The CGMT, NETF, Guwahati.
- 2-8. The General Manager Telecom,
Guwahati/Silchar/Dibrugarh/Jorhat/Bongaigaon/Tezpur/Nagaon.
9. The IGM, ETR, Guwahati.
10. The Principal, RTTC, Guwahati.
11. The Principal, CTTC, Guwahati.
12. The SDE< CTSD, Guwahati.
13. The ADT (Staff), O/o the CGMT, Guwahati.

SUB:

Limited Departmental Competitive Examination for promotion to the
grade of Sub-Divisional Engineer (Telecom.) under 25% quota to be held
on 10th June 2007.

In pursuance to BSNL, Corp. Office, New Delhi letter No. 5-4/2005-DE
dated 9.2.2007 (copy enclosed), the undersigned is directed to intimate you that Limited
Departmental Competitive Examination for promotion to the grade of Sub-Divisional
Engineer (Telecom) under 25% quota will be held on 10th June 2007 (Sunday) as per the
provisions in the Recruitment Rule of Sub-Divisional Engineer (Telecom) 2002 to fill-up
the vacancies for the vacancy years 2001-2002 to 2005-2006.

The examination will be conducted as per the syllabus vide BSNL, CO,
New Delhi letter No. 2-29/2005-Pers-II dated 20.6.2006 and the Scheme of the
Examination vide BSNL, CO, New Delhi letter No. 2-29/2005-Pers-II dated 7.2.2006
(copy enclosed). The details of Papers and time table of the examination will be as under.

Sl No.	Paper	Subject	Maximum Marks	Day & Date	Time (IST)
1	Paper-I	Advanced Technical Paper - General (Objective type)	100	Sunday, 10 th June, 2007	10.00 AM to 01.00 PM
2	Paper-II	Advanced Technical Paper (Special)	100	-do-	02.00 PM to 05.00 PM

Certified to be true copy
Preali Das
advocate

Contd. Page-2

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Eligibility Condition:

As per the RR of SDE (Telecom) 2002, the eligibility condition for appearing in the above mentioned Limited Departmental Competitive Examination for promotion to the grade of SDE (Telecom) shall be 3 (three) years regular service in the grade of STO (Telecom) as on 1st July, 2007.

Officials who are eligible with above eligibility condition and desire to appear in the examination should submit their application in the prescribed format attached herewith through proper channel on or before 10th April, 2007 and should reach this office before 15th April, 2007 positively.

THIS LETTER MAY PLEASE BE GIVEN WIDE PUBLICITY

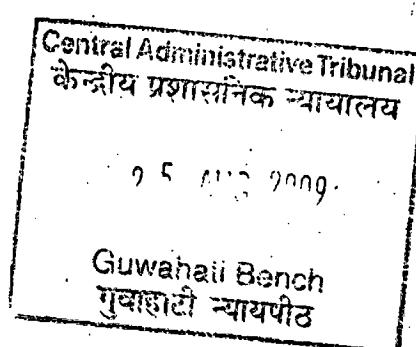
Ans
(B.C. PAL)

Asstt. Director Telecom. (Recd)
PH: 0361- 2736347

Copy to: Notice Board.

Ans
(B.C. PAL)

Asstt. Director Telecom. (Recd)
PH: 0361- 2736347



Annexure III

58

EXAM MATTER/MOST URGENT

BHARAT SANCHAR NIGAM LTD.
 (A Govt. of India Enterprise)
 Office of the Chief General Manager Telecom.
 Assam Telecom. Circle, BSNL Administrative Building,
 Panbazar, Guwahati-781 001.

No. Recd-1/57/2007/29

To,

Dated at Guwahati the 27.6.2006

1. The CGMT, NETF, Guwahati.
2. The General Manager Telecom.,
Guwahati/Silchar/Dibrugarh/Jorhat/Bongaigaon/Tezpur/Nagaon.
3. The DGM, ETR, Guwahati.
4. The Principal, RTTC, Guwahati.
5. The Principal, CTTC, Guwahati.
6. The SDE, CTSD, Guwahati.
7. The ADT (Staff), O/o the CGMT, Guwahati.

SUB:

Limited Departmental Competitive Examination for promotion to the
 grade of Sub-Divisional Engineer (Telecom.) under 25% quota to be held
 on 15th July, 2007.

Kindly find enclosed herewith a list of candidates of your SSA/unit, who
 are found not eligible to appear in the above examination as per Recruitment Rule, 2002
 of SDE (T) and amendments thereof from time to time.

The candidates may please be informed accordingly.

The list of candidates found eligible to appear in the said examination
 is available in the Circle web site - www.assam.bsnl.co.in.
 Enclo: as above.

(B.C. PAL)
 Asstt. Director Telecom. (Recd)
 PH: 0361- 2736347

Central Administ...
 केन्द्रीय प्रशासनिक समिति

25

Guwahati Bench
 गुवाहाटी न्यायालय

(B.C. PAL)
 Asstt. Director Telecom. (Recd)
 PH: 0361- 2736347

Copy to:
 1. All Executive Association of BSNL, Assam Circle.
 2. Notice Board.

Certified to be true copy
Purnali Das
Advocate

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LIST OF CANDIDATES FOUND NOT ELIGIBLE TO APPEAR IN THE LDCE FOR PROMOTION TO THE GRADE OF SDE (T) TO BE HELD ON 15.7.2007 (SUNDAY)

SL.NO.	RNO	NAME	DESGN	UNIT/SSA
1	1	TUSHAR AGARWAL	JTO	CGMT/GH
2	2	JYOTISH BAISHYA	JTO	CTSD/GH
3	14	PRANOTTAM BASUMATARY	JTO	ETR
4	39	SUNIL MISHRA	JTO	GMTD/DR
5	42	PRAKASH SINGH	JTO	GMTD/JRT
6	44	SANDEEP SINGH	JTO	GMTD/JRT
7	66	TAPASH ROY CHOWDHURY	JTO	GMTD/KMP
8	84	SMT. SHAMPA DUTTA	JTO	GMTD/KMP
9	117	NAJEIB HUSSAIN SABRI	JTO	GMTD/DR
10	132	AIZUDDIN AHMED	JTO	GMTD/BGN
11	144	ABDUS SABUR AHMED	JTO	GMTD/BGN
12	145	SALEH MD. MIZANUR RAHMAN	JTO	GMTD/BGN
13	146	BIPLAB KUMAR DEB SINGHA	JTO	GMTD/BGN
14	156	AMULYA KUMAR ROY	JTO	GMTD/BGN
15	157	BAIKUNTHA RAM DAS	JTO	GMTD/BGN
16	158	RAMESH CH. RAY	JTO	GMTD/BGN
17	167	BIKASH BARAN DEY	JTO	CGMT/GH
18	185	L. MILLAN SINGH	JTO	NETF
19	192	AMITABH DAM	JTO	GMTD/NGN
20	198	PREMCHAND KAMBHAMPATI	JTO	GMTD/NGN
21	199	KAMAL KUMAR BORO	JTO	GMTD/NGN
22	203	BASUDEV DEKA	JTO	GMTD/NGN
23	205	MD. ANISUR RAHMAN KHAN	JTO	GMTD/NGN
24	207	MD. SAFIQU R RAHMAN	JTO	GMTD/NGN
25	208	ABANI MOHAN DAS	JTO	GMTD/BGN
26	237	YOGESH KUMAR NAGAR	JTO	GMTD/KMP
27	241	PRADNYASHIL TUKARAMJI DAHWADE	JTO	GMTD/SC

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

10 AUG 2009

Guwahati Bench
गুৱাহাটী ন্যায়াপীঠ

Attested
Premlin Das
advocate

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No. 2-29/2005-Pers.II
BHARAT SANCHAR NIGAM LIMITED
 [A Government of India Enterprise]
 CORPORATE OFFICE
 PERSONNEL-II SECTION
 102-B, Statesman House, 148, Barakhamba Road, New Delhi-1

April 16, 2007

To
 All Heads of Telecom Circles
 All Heads of Telecom Projects
 All Heads of Telecom Regions
 All Heads of Administrative Units
 Bharat Sanchar Nigam Limited

Subject: Departmental Competitive Examination to be held on
 10.6.2007 for promotion from JTO(T) to SDE(T) grade
 Clarification thereof.

Sir,
 Please refer to this office letter No. 5-4/2005-DE dated 11.4.2007
 wherein the last date for receipt of application form for Limited
 Departmental Competitive Examination for promotion to SDE(T) grade
 has been extended upto 25.4.2007.

Doubts have been raised by various Circles regarding computation
 of eligibility condition with reference to the crucial date and training
 period spent in JTO grade for the Departmental competitive Examination
 for promotion from JTO(T) to SDE(T) grade to be held on June 10, 2007.
 The following clarifications are hereby given in this regard.

SL. No.	Doubts raised	Clarification thereof												
1	What is the crucial date for reckoning 3 years regular service for each vacancy year?	As per Column 12 of Recruitment Rules and note below it, the candidate applying for the Examination should have completed three years of regular service in the grade of JTO(T) as on the 1st July of the year to which the vacancy pertains, as under:-												
2	Whether the period spent on training for appointment as JTO(T) to be reckoned towards 3 years regular service.	<table border="1"> <thead> <tr> <th>Vacancy Yr</th> <th>Eligible Candidates</th> </tr> </thead> <tbody> <tr> <td>2001-02</td> <td>Completed 3 yrs as on 1.7.2001</td> </tr> <tr> <td>2002-03</td> <td>Completed 3 yrs as on 1.7.2002</td> </tr> <tr> <td>2003-04</td> <td>Completed 3 yrs as on 1.7.2003</td> </tr> <tr> <td>2004-05</td> <td>Completed 3 yrs as on 1.7.2004</td> </tr> <tr> <td>2005-06</td> <td>Completed 3 yrs as on 1.7.2005</td> </tr> </tbody> </table> <p>As per DOP&AN O.M. No. 14034/57/ST-ESTU(D) dated 8.3.1983 (copy enclosed)</p>	Vacancy Yr	Eligible Candidates	2001-02	Completed 3 yrs as on 1.7.2001	2002-03	Completed 3 yrs as on 1.7.2002	2003-04	Completed 3 yrs as on 1.7.2003	2004-05	Completed 3 yrs as on 1.7.2004	2005-06	Completed 3 yrs as on 1.7.2005
Vacancy Yr	Eligible Candidates													
2001-02	Completed 3 yrs as on 1.7.2001													
2002-03	Completed 3 yrs as on 1.7.2002													
2003-04	Completed 3 yrs as on 1.7.2003													
2004-05	Completed 3 yrs as on 1.7.2004													
2005-06	Completed 3 yrs as on 1.7.2005													

✓ 4 AUG 2007
 Central Administrative Tribunal
 केन्द्रीय प्रशासनिक न्यायालय

Guwahati Bench
 गुवाहाटी न्यायमण्ड

Certified to be true copy
 Pralini Das
 advocate

4/18/2007

http://www.intranet.bsnl.co.in/bsnl/intranetsite/circulardisp.php?flag=0&circularid=10499

Bharat Sanchar Nigam Ltd.

1 2 3

(2)

In terms of As Per Column 12 and note there under Column 12 read of RRs, 2002 of SDET, with note 5 thereto in RRs, 2002 of SDET, where juniors having the qualifying eligibility service are being allowed for the Examination, whether seniors would also be permitted to appear in the examination provided they are not short of requisite qualifying/eligibility service by more than one year.

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Circle offices concerned are requested to scrutinize and forward the applications of the candidates in the light of the aforesaid clarifications.

Yours truly,

(BINDU ROY)

ASSISTANT DIRECTOR GENERAL (PERS-III)

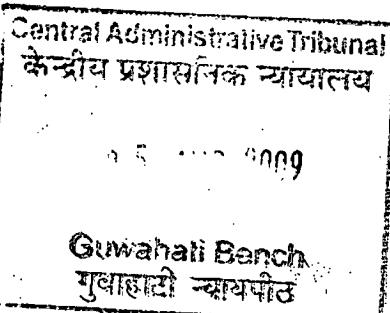
TELE: 23037191/Fax: 23704156

Each: 1

Copy to: 2

- i. ADDG(DE), BSNL CO, Statesman House, New Delhi
- ii. Shri B.M.David, US(SGT), DoT Hqrs, Sanchay Bhawan, ND
- iii. Notice Board

Attested
Parul Dey
advocate



-15- 62 ANN - (V)

APPLICATION FOR APPEARING IN THE LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION FOR PROMOTION TO THE GRADE SUB-DIVISIONAL ENGINEER (TELECOM) (25% QUOTA) TO BE HELD ON 10th JUNE 2007

1. Name of the candidate and present designation : SRI PRAKASH SINGH, J.T.O. - 80

2. Date of birth : 01.08.1974 ✓

3. Year of Recruitment as JTO (as allotted on appointment) : Yr. 2001 ✓

4. Date of joining in the JTO grade on regular basis : 26.05.2003 ✓

5. Circle to which belongs : ASSAM ✓

6. Office of Present posting : O/O THE DE (D-TAX), BSNL, JORHAT, GUWAHATI

7. Centre of Examination desired : GUWAHATI

8. Write vacancy year(s) eligible and being applied for : 2004-05 & 2005-06

9. Write category to which he / she belongs (SC/ST) : GENERAL (O.C.)

10. Whether he/she wants to write the Answers in Hindi : NO. (IN ENGLISH)

11. Whether the officer is working as regular SDE (Y). If so, the mode of promotion (Promotion Quota or Competitive quota) and No and date of promotion order : NO. ✓

I solemnly declare that the information furnished above is correct to the best of my knowledge.

Date 21.3.2007 ✓

PraKash Singh
(Signature of the candidate)

I recommend that Shri PRAKASH SINGH Junior Telecom Officer who fulfills the condition of eligibility prescribed in the Recruitment Rule of Sub-Divisional Engineer (Telecom) (No. 20-24/2001-Pers - II dated 28-02-2002 and corrigendum No. 20-1/2001-Pers dated 17-07-2002 and 23-10-2006) may be permitted to appear in the examination.

Das ✓
(Signature, Date and Seal of the Forwarding Authority)

Certified that the above entries made by the candidate have been verified and he is eligible for appearing in the Limited Departmental Competitive Examination for promotion to grade of Sub-Divisional Engineer (Telecom) under 25% quota for the vacancy year (s).

Signature, Date & Seal
of Designated Officer (STS Rank)
of Divisional Engineer (P/Level/C/Officer)
O/o the GMTD, BSNL, JORHAT-785001

Certified to be True Copy
Bimal Das
advocate

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
Guwahati Bench
गुवाहाटी न्यायपीठ

63

EXAM MATTER

BHARAT SANCHAR NIGAM LTD.
 (A Govt. of India Enterprise)
 Office of the Chief General Manager Telecom.
 Assam Telecom. Circle, BSNL Administrative Building,
 Panbazar, Guwahati-781 001.

No. Recd-1/57/2007/28

Dated at Guwahati the 27.6.2007.

To,
 The ADG (Pers-II)
 BSNL Corporate Office,
 Personnel-II Section,
 102-B, Statesman House,
 148 Barakhamba Road, New Delhi-110 001.

SUB: Limited Departmental Competitive Examination for promotion to the
 grade of Sub-Divisional Engineer (Telecom.) under 25% quota.
 Rescheduled to be held on 15.7.2007 (SUNDAY)

REF: BSNL/CO letter No. 2-29/2005-Pers.II dated 16.4.2007.

In pursuance to your letter under reference, the list of candidates
 numbering 222 (two hundred twenty two) only eligible to appear in the above said
 examination from this Circle is sent herewith for disposal at your end.

Enclo: as above.

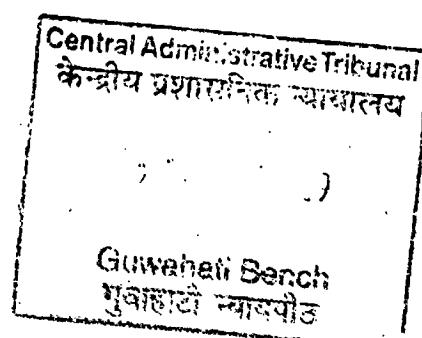
(Signature)
 (B.C. PAL)
 Asstt. Director Telecom. (Recd)
 PH: 0361- 2736347

Copy to: 1. The ADG (DE), BSNL CO, New Delhi, along with a copy of the list of
 eligible candidates.

(Signature)
 (B.C. PAL)
 Asstt. Director Telecom. (Recd)
 PH: 0361- 2736347

Certified to be true copy

*Parolin Das
 advocate*



NO.	RNO	NAME	DESIGN	R/Y	DOJ AS JTO	Roll NO.	Eligible for the year					REMARKS
							2001-02	2002-03	2003-04	2004-05	2005-06	
1	234	SRI RISHA KRISHNA NEWAR	SDE	1989	28-Jan-91	ASM/SDE-2007/001	YES	YES	YES	YES	YES	
2	235	ARLAY CHANDA	SDE	1989	28-Jan-91	ASM/SDE-2007/002	YES	YES	YES	YES	YES	
3	112	RAJESH CHAUDHURY	SDE	1989	29-Jan-91	ASM/SDE-2007/003	YES	YES	YES	YES	YES	
4	113	RAJIB K. BARMAN	SDE	1989	29-Jan-91	ASM/SDE-2007/004	YES	YES	YES	YES	YES	
5	98	MRS. NIVA EARUAH	SDE	1989	29-Jan-91	ASM/SDE-2007/005	YES	YES	YES	YES	YES	
6	211	DILIP GHOSH	JTO	1989	29-Jan-91	ASM/SDE-2007/006	YES	YES	YES	YES	YES	
7	85	MRINMOY BHUYAN	SDE	1989	30-Jan-91	ASM/SDE-2007/007	YES	YES	YES	YES	YES	
8	11	DULAL CHANDRA KAR	SDE	1989	31-Jan-91	ASM/SDE-2007/008	YES	YES	YES	YES	YES	
9	209	MRS. LULU NANDI	SDE	1989	1-Feb-91	ASM/SDE-2007/009	YES	YES	YES	YES	YES	
10	212	PULAKESH DEKA	JTO	1989	7-Feb-91	ASM/SDE-2007/010	YES	YES	YES	YES	YES	
11	220	PRAMOD KUMAR PATHAK	SDE	1989	7-Feb-91	ASM/SDE-2007/011	YES	YES	YES	YES	YES	
12	71	BIREN CHANDRA KUMAR	SDE	1989	11-Feb-91	ASM/SDE-2007/012	YES	YES	YES	YES	YES	
13	235	AMITABH NANDI	SDE	1989	27-Feb-91	ASM/SDE-2007/013	YES	YES	YES	YES	YES	
14	100	MRS. GEETANJALI KAKOTI	SDE	1989	1-Jun-93	ASM/SDE-2007/014	YES	YES	YES	YES	YES	
15	109	MD. MAZAMUL HUSSAIN	SDE	1990	6-Nov-92	ASM/SDE-2007/015	YES	YES	YES	YES	YES	
16	76	UTPAL KUMAR SARMA	SDE	1990	9-Nov-92	ASM/SDE-2007/016	YES	YES	YES	YES	YES	
17	77	MD. AKHTAR HUSSAIN	SDE	1990	9-Nov-92	ASM/SDE-2007/017	YES	YES	YES	YES	YES	109
18	226	DILIP SARMA	SDE	1990	9-Nov-92	ASM/SDE-2007/018	YES	YES	YES	YES	YES	
19	239	SANTONU BORPUZARI	SDE	1990	9-Nov-92	ASM/SDE-2007/019	YES	YES	YES	YES	YES	
20	91	ARUN KUMAR DAS	SDE	1990	31-Dec-92	ASM/SDE-2007/020	YES	YES	YES	YES	YES	
21	111	MANTU KUAR BAISHYA	SDE	1990	31-Dec-92	ASM/SDE-2007/021	YES	YES	YES	YES	YES	
22	47	BIRENDRA SARMA	SDE	1991	1-Jan-93	ASM/SDE-2007/022	YES	YES	YES	YES	YES	
23	101	MRS. ANITA ADHIKARI SAIKIA	SDE	1991	23-Jul-93	ASM/SDE-2007/023	YES	YES	YES	YES	YES	
24	90	RAJANI KANTA DAS	JTO	1991	26-Jul-93	ASM/SDE-2007/024	YES	YES	YES	YES	YES	
25	122	RAJESH CHANDRA PANDEY	SDE	1991	26-Jul-93	ASM/SDE-2007/025	YES	YES	YES	YES	YES	
26	125	SHIBAJYOTI DEY	SDE	1991	2-Aug-93	ASM/SDE-2007/026	YES	YES	YES	YES	YES	
27	227	RABINDRA LUMAR NAYAK	SDE	1991	13-Sep-93	ASM/SDE-2007/027	YES	YES	YES	YES	YES	
28	3	LADU KISHORE PADHIA	SDE	1991	11-Nov-93	ASM/SDE-2007/028	YES	YES	YES	YES	YES	
29	24	PANKAJ KUMAR TALUKDAR	SDE	1991	15-Dec-93	ASM/SDE-2007/029	YES	YES	YES	YES	YES	
30	89	BRAJEN KR. SARMA	SDE	1991	15-Dec-93	ASM/SDE-2007/030	YES	YES	YES	YES	YES	
31	93	HITESH CHANDRA KALITA	SDE	1991	15-Dec-93	ASM/SDE-2007/031	YES	YES	YES	YES	YES	
32	110	RAJ KUMAR NATH	SDE	1991	16-Dec-93	ASM/SDE-2007/032	YES	YES	YES	YES	YES	
33	112	SANJIB CHAKRABORTY	SDE	1991	16-Dec-93	ASM/SDE-2007/033	YES	YES	YES	YES	YES	
34	182	RANJIT KUMAR BASUMATARY	SDE	1991	16-Aug-94	ASM/SDE-2007/034	YES	YES	YES	YES	YES	
35	136	HIRENDRA KATH MITRA	SDE	1992	4-Jul-94	ASM/SDE-2007/035	YES	YES	YES	YES	YES	
36	121	RABIN CHOWDHURY	SDE	1992	16-Aug-94	ASM/SDE-2007/036	YES	YES	YES	YES	YES	
37	231	FIROZ AKHTAR KHAN	SDE	1992	16-Aug-94	ASM/SDE-2007/037	YES	YES	YES	YES	YES	
38	72	ARIJIT ROY PRADHANI	SDE	1992	7-Dec-94	ASM/SDE-2007/038	YES	YES	YES	YES	YES	
39	6	MUKUTAR RAHMAN	SDE	1992	19-Dec-94	ASM/SDE-2007/039	YES	YES	YES	YES	YES	
40	126	RAJ PRADIP CHAKRABORTY	JTO	1992	20-Dec-94	ASM/SDE-2007/040	YES	YES	YES	YES	YES	
41	21	BIOYUT BIKASH SARMA	SDE	1992	23-Dec-94	ASM/SDE-2007/041	YES	YES	YES	YES	YES	
42	251	CJS. ANIL KUMAR	SDE	1992	20-Feb-95	ASM/SDE-2007/042	YES	YES	YES	YES	YES	
43	253	B. NAGESWAR RAO	SDE	1992	20-Mar-95	ASM/SDE-2007/043	YES	YES	YES	YES	YES	
44	186	W. DINESH SINGH	JTO	1992	10-Apr-95	ASM/SDE-2007/044	YES	YES	YES	YES	YES	
45	228	DIBYENDU PAUL	SDE	1992	10-Apr-95	ASM/SDE-2007/045	YES	YES	YES	YES	YES	

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

Guwahati Bench
गुवाहाटी बैंच

Certified to be true copy
Burali Das
Advocate

NAME	DESIGN	R/Y	DOJ AS JTO	ROLL NO.	Eligible for the year					REMARKS
					2001-02	2002-03	2003-04	2004-05	2005-06	
242 P. CHIDANANDA	SDE	1992	2-Sep-95	ASM/SDE-2007/046	YES	YES	YES	YES	YES	
246 P. JIGENDRA GOWDA	JTO	1992	9-Sep-95	ASM/SDE-2007/047	YES	YES	YES	YES	YES	
124 BHAIROB GOHAIN	SDE	1993	28-Aug-95	ASM/SDE-2007/048	YES	YES	YES	YES	YES	
49 GIRISH CH. BARMAN	SDE	1993	16-Oct-95	ASM/SDE-2007/049	YES	YES	YES	YES	YES	
49 SWAPAN KUMAR MUKHERJEE	JTO	1993	24-Oct-95	ASM/SDE-2007/050	YES	YES	YES	YES	YES	
188 N. RENDRA NATH BHATTACHARJEE	SDE	1993	24-Oct-95	ASM/SDE-2007/051	YES	YES	YES	YES	YES	
219 SARBANANDA SAIKIA	SDE	1993	24-Oct-95	ASM/SDE-2007/052	YES	YES	YES	YES	YES	
163 SOOMAR JYOTI ADHYAPAK	JTO	1993	18-Aug-97	ASM/SDE-2007/053	YES	YES	YES	YES	YES	
38 ANIRBAN DUTTA	JTO	1993	20-Oct-97	ASM/SDE-2007/054	YES	YES	YES	YES	YES	
113 RAJIB KR. DUTTA	SDE	1993	20-Oct-97	ASM/SDE-2007/055	YES	YES	YES	YES	YES	
118 DHRUBAJYOTI DAS	SDE	1993	20-Oct-97	ASM/SDE-2007/056	YES	YES	YES	YES	YES	
252 A. S. MOHAN KUMAR	SDE	1993	22-Nov-97	ASM/SDE-2007/057	YES	YES	YES	YES	YES	
249 SANJIB BORTHKUR	SDE	1993	12-Jan-98	ASM/SDE-2007/058	YES	YES	YES	YES	YES	
8 ACHYUT KUMAR HALOI	SDE	1993	9-Feb-98	ASM/SDE-2007/059	YES	YES	YES	YES	YES	
10 PRANABJYOTI GOGOI	SDE	1993	9-Feb-98	ASM/SDE-2007/060	YES	YES	YES	YES	YES	
13 SUSHANTA SAHA	SDE	1993	9-Feb-98	ASM/SDE-2007/061	YES	YES	YES	YES	YES	
22 HIMANGSHU PATGIRI	SDE	1993	9-Feb-98	ASM/SDE-2007/062	YES	YES	YES	YES	YES	
27 PRALAY RANJAN DAS	SDE	1993	9-Feb-98	ASM/SDE-2007/063	YES	YES	YES	YES	YES	
31 JAHAN RAFIQUE AHMED	JTO	1993	9-Feb-98	ASM/SDE-2007/064	YES	YES	YES	YES	YES	
35 SEKHAR ROY	SDE	1993	9-Feb-98	ASM/SDE-2007/065	YES	YES	YES	YES	YES	
50 SAILENDRA KAKATI	JTO	1993	9-Feb-98	ASM/SDE-2007/066	YES	YES	YES	YES	YES	
52 GOBINDA CHANDRA KUNDU	JTO	1993	9-Feb-98	ASM/SDE-2007/067	YES	YES	YES	YES	YES	
79 JAYANTA CHANDRA MONDAL	SDE	1993	9-Feb-98	ASM/SDE-2007/068	YES	YES	YES	YES	YES	
149 MRINAL KANTI NATH	JTO	1993	9-Feb-98	ASM/SDE-2007/069	YES	YES	YES	YES	YES	
159 UTPAL HAZARIKA	JTO	1993	9-Feb-98	ASM/SDE-2007/070	YES	YES	YES	YES	YES	
161 SUNIL CH. SARMA	JTO	1993	9-Feb-98	ASM/SDE-2007/071	YES	YES	YES	YES	YES	
164 SAILEN KAKATI	JTO	1993	9-Feb-98	ASM/SDE-2007/072	YES	YES	YES	YES	YES	
184 HEMENDRA PRASAD DUTTA	JTO	1993	9-Feb-98	ASM/SDE-2007/073	YES	YES	YES	YES	YES	
200 L. DEBANANDA SINGHA	SDE	1993	9-Feb-98	ASM/SDE-2007/074	YES	YES	YES	YES	YES	
176 ASHIT CHANDRA PAUL	JTO	1993	19-Feb-98	ASM/SDE-2007/075	YES	YES	YES	YES	YES	
69 MANASH ROY CHOWDHURY	JTO	1993	2-Mar-98	ASM/SDE-2007/076	YES	YES	YES	YES	YES	
73 BIRINCHI KUMAR DEKA	JTO	1993	2-Mar-98	ASM/SDE-2007/077	YES	YES	YES	YES	YES	
7 AMAR DEKA	JTO	1993	1-May-98	ASM/SDE-2007/078	YES	YES	YES	YES	YES	
248 RAMANI KANTA DEKA	SDE	1993	1-May-98	ASM/SDE-2007/079	YES	YES	YES	YES	YES	
12 DILIP BHUYAN	SDE	1993	4-May-98	ASM/SDE-2007/080	YES	YES	YES	YES	YES	
25 KALLOL CHAKRABORTY	SDE	1993	4-May-98	ASM/SDE-2007/081	YES	YES	YES	YES	YES	
48 UMESH BORA	SDE	1993	4-May-98	ASM/SDE-2007/082	YES	YES	YES	YES	YES	
63 SATRAJIT NARAYAN MONDAL	JTO	1993	4-May-98	ASM/SDE-2007/083	YES	YES	YES	YES	YES	
67 MRS SAMPA CHAKRABORTY	SDE	1993	4-May-98	ASM/SDE-2007/084	YES	YES	YES	YES	YES	
162 DILIP KR. MEDHI	JTO	1993	4-May-98	ASM/SDE-2007/085	YES	YES	YES	YES	YES	
243 KUNJA MOHAN HAZARIKA	SDE	1993	4-May-98	ASM/SDE-2007/086	YES	YES	YES	YES	YES	
18 HIMA KATAKI (MS)	SDE	1993	22-Jun-98	ASM/SDE-2007/087	YES	YES	YES	YES	YES	
148 KIRAN NATH	JTO	1993	22-Jun-98	ASM/SDE-2007/088	YES	YES	YES	YES	YES	
187 HACBAM PRAMOD KUMAR SINGH	JTO	1993	7-Sep-98	ASM/SDE-2007/089	YES	YES	YES	YES	YES	
197 RATAN DEY SARKAR	SDE	1993	16-Nov-98	ASM/SDE-2007/090	NO	YES	YES	YES	YES	Eligible for 01-02 w.r.t. to his junior at SL 92

NAME	DESIGN	R/Y	DOJ AS JTO	ROLL NO.	Eligible for the year					REMARKS
					2001-02	2002-03	2003-04	2004-05	2005-06	
14 DEY	JTO	1993	21-Dec-98	ASM/SDE-2007/091	NO	YES	YES	YES	YES	Eligible for 01-02 w.r.t. to his junior at SL 92
15 LASH CHANDRA BAISHYA	JTO	1994	17-Jun-96	ASM/SDE-2007/092	YES	YES	YES	YES	YES	
16 AVASH ROY	JTO	1994	8-May-98	ASM/SDE-2007/093	YES	YES	YES	YES	YES	Central Administrative Wing
17 DIPANKAR NATH	JTO	1994	12-May-98	ASM/SDE-2007/094	YES	YES	YES	YES	YES	কেন্দ্ৰীয় প্ৰশাসনিক ব্যৱস্থা
18 SWAPNALI KALITA	JTO	1994	18-May-98	ASM/SDE-2007/095	YES	YES	YES	YES	YES	
19 DHIRAJ TALUKDAR	JTO	1994	7-Sep-98	ASM/SDE-2007/096	YES	YES	YES	YES	YES	
20 BANANI PHUKAN (MRS)	JTO	1994	7-Sep-98	ASM/SDE-2007/097	YES	YES	YES	YES	YES	25 AUG
21 BARNALI BARPATRAGOHAIN (I.S)	JTO	1994	7-Sep-98	ASM/SDE-2007/098	YES	YES	YES	YES	YES	
22 MANAS CHAKRABORTY	JTO	1994	7-Sep-98	ASM/SDE-2007/099	YES	YES	YES	YES	YES	
23 ARUNA CHETIA	JTO	1994	7-Sep-98	ASM/SDE-2007/100	YES	YES	YES	YES	YES	Guwahati Bench
24 PALLAB DEKA	JTO	1994	7-Sep-93	ASM/SDE-2007/101	YES	YES	YES	YES	YES	TRIBUNAL BENCH
25 BABITA BARUAH	JTO	1994	7-Sep-98	ASM/SDE-2007/102	YES	YES	YES	YES	YES	
26 SARANGAPANI GOGOI	JTO	1994	18-Nov-98	ASM/SDE-2007/103	NO	YES	YES	YES	YES	Eligible for 01-02 w.r.t. his junior at SL 106
27 MRINAY TALUKDAR	JTO	1994	25-Jan-99	ASM/SDE-2007/104	NO	YES	YES	YES	YES	Eligible for 01-02 w.r.t. his junior at SL 106
28 BHASKAR RABHA	SDE	1994	7-Sep-00	ASM/SDE-2007/105	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 106
29 JAGEN CHANDRA MEDHI	JTO	1995	12-May-98	ASM/SDE-2007/106	YES	YES	YES	YES	YES	
30 MRS. ANJALI SARKAR	JTO	1995	19-Jun-00	ASM/SDE-2007/107	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 109
31 MANABENDRA DEY	JTO	1995	19-Jun-00	ASM/SDE-2007/108	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 109
32 DEBIPRASAD BHATTACHARJEE	JTO	1996	22-Jun-98	ASM/SDE-2007/109	YES	YES	YES	YES	YES	
33 PARTHA SARATHI DEY	JTO	1996	21-Dec-98	ASM/SDE-2007/110	NO	YES	YES	YES	YES	
34 AKSHAYA KUMAR DAS	JTO	1996	16-Jun-00	ASM/SDE-2007/111	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
35 MRS MOUSUMI LAHIRI GHOSH	JTO	1996	19-Jun-00	ASM/SDE-2007/112	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
36 RAMANUJ DEY PURKAYASTHA	JTO	1996	19-Jun-00	ASM/SDE-2007/113	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
37 PRIYA RANJAN CHANDA	JTO	1996	19-Jun-00	ASM/SDE-2007/114	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
38 UTPAL GOSWAMI	JTO	1996	19-Jun-00	ASM/SDE-2007/115	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
39 GIRINDRA NATH KALITA	JTO	1996	19-Jun-00	ASM/SDE-2007/116	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
40 SUSHASH CHANDRA ROY	JTO	1996	19-Jun-00	ASM/SDE-2007/117	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
41 DIPAK DUTTA	JTO	1996	19-Jun-00	ASM/SDE-2007/118	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
42 KAMAL BORO	SDE	1996	19-Jun-00	ASM/SDE-2007/119	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
43 PRABIN KUMAR SAIKIA	JTO	1996	19-Jun-00	ASM/SDE-2007/120	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 122
44 DWIPEN SARMA	JTO	1996	16-Nov-00	ASM/SDE-2007/121	NO	NO	NO	YES	YES	Eligible for 03-04 w.r.t. his junior at SL 122
45 PRATUL SHARMA PANDIT	JTO	1997	21-Dec-98	ASM/SDE-2007/122	NO	YES	YES	YES	YES	
46 ARUP KUMAR DEY	JTO	1997	21-Dec-98	ASM/SDE-2007/123	NO	YES	YES	YES	YES	
47 MRS. NIBEDITA ROY	JTO	1997	19-Jun-00	ASM/SDE-2007/124	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
48 DILIP DEBNATH	JTO	1997	19-Jun-00	ASM/SDE-2007/125	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
49 SUDEEP DUTTA	JTO	1997	19-Jun-00	ASM/SDE-2007/126	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
50 DIPAK KUMAR KALITA	JTO	1997	19-Jun-00	ASM/SDE-2007/127	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
51 SUBRATA KUMAR DEY	JTO	1997	20-Jun-00	ASM/SDE-2007/128	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
52 ANIL SAIKIA	JTO	1997	20-Jun-00	ASM/SDE-2007/129	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 130
53 TARUN CHANDRA SARMA	SDE	1998	4-May-98	ASM/SDE-2007/130	YES	YES	YES	YES	YES	
54 MO. JAMSHEDUR RAHMAN	JTO	1998	21-Dec-98	ASM/SDE-2007/131	NO	YES	YES	YES	YES	
55 DHARMIK DEORI	SDE	1998	22-Dec-98	ASM/SDE-2007/132	NO	YES	YES	YES	YES	
56 ABDUL SATTAR	JTO	1998	23-Jul-99	ASM/SDE-2007/133	NO	YES	YES	YES	YES	
57 RAMENDRA CHANDA	JTO	1998	26-Jul-99	ASM/SDE-2007/134	NO	YES	YES	YES	YES	
58 DEBABRATA BHOWMICK	JTO	1998	26-Jul-99	ASM/SDE-2007/135	NO	YES	YES	YES	YES	

NAME

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DESIGN

R/Y

DOJ AS JTO

ROLL NO.

Eligible for the year

2001-02 2002-03 2003-04 2004-05 2005-06

REMARKS

85

1. IMAMATI RAY	JTO	1993	26-Jul-99	ASM/SDE-2007/136	NO	YES	YES	YES	YES	
2. SINDRA NATH SENGUPTA	JTO	1993	31-Jul-99	ASM/SDE-2007/137	NO	YES	YES	YES	YES	
3. AFULLA KR. SARA	JTO	1993	16-Aug-99	ASM/SDE-2007/138	NO	YES	YES	YES	YES	
4. AJIT BHATTACHARJEE	JTO	1993	16-Aug-99	ASM/SDE-2007/139	NO	YES	YES	YES	YES	
139. BRAJEN KAKATI	JTO	1993	15-Aug-99	ASM/SDE-2007/140	NO	YES	YES	YES	YES	
206. PRADIP CH. SARMAH	JTO	1993	16-Aug-99	ASM/SDE-2007/141	NO	YES	YES	YES	YES	
201. MD. SAMSUL HOQUE	JTO	1993	30-Nov-99	ASM/SDE-2007/142	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
43. 106. MRS. JAYA MAZUMDAR	JTO	1993	20-Dec-99	ASM/SDE-2007/143	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
144. 195. MINTU KUMAR BORA	JTO	1993	1-Jul-00	ASM/SDE-2007/144	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
145. 26. MANIK CHANDRA DEKA	JTO	1993	10-Jul-00	ASM/SDE-2007/145	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
146. 28. RUPAK MEDHI	JTO	1993	10-Jul-00	ASM/SDE-2007/146	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
147. 128. SUDHANGSHU DEY	JTO	1993	10-Jul-00	ASM/SDE-2007/147	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
148. 129. BISWAJEET DUTTA	JTO	1993	10-Jul-00	ASM/SDE-2007/148	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
149. 130. ABHIJEET SEN	JTO	1993	10-Jul-00	ASM/SDE-2007/149	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
150. 131. SATRAJIT DHAR	JTO	1993	10-Jul-00	ASM/SDE-2007/150	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
151. 142. NAZRUL ISLAM	JTO	1993	10-Jul-00	ASM/SDE-2007/151	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
152. 171. RAJANI KUMAR DEKA	JTO	1993	10-Jul-00	ASM/SDE-2007/152	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
153. 178. KADAM ALI AHMED	JTO	1993	10-Jul-00	ASM/SDE-2007/153	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
154. 180. JAY PRAKASH SHARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/154	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
155. 202. NIPA KUMAR BEZBAROOAH	JTO	1993	10-Jul-00	ASM/SDE-2007/155	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
156. 210. NILIM SAIKA	JTO	1993	10-Jul-00	ASM/SDE-2007/156	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
157. 213. NIPU KANTA NATH	JTO	1993	10-Jul-00	ASM/SDE-2007/157	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
158. 218. SUSHIL KUMAR SARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/158	NO	NO	YES	YES	YES	Eligible for 02-03 w.r.t. his junior at SL 160
159. 81. SANKAR DAS	JTO	1993	25-Aug-03	ASM/SDE-2007/159	NO	NO	NO	NO	NO	Eligible for 05-06 w.r.t. his junior at SL 160
160. 155. PARAMESWAR BASUMATARY	JTO	1993	16-Aug-99	ASM/SDE-2007/160	NO	YES	YES	YES	YES	
161. 56. KAMESWAR DAS	JTO	1993	1-Jul-00	ASM/SDE-2007/161	NO	NO	YES	YES	YES	
162. 57. CHAKRA DHAR SARMA	JTO	1993	1-Jul-00	ASM/SDE-2007/162	NO	NO	YES	YES	YES	
163. 114. DIPAK DEB	JTO	1993	1-Jul-00	ASM/SDE-2007/163	NO	NO	YES	YES	YES	
164. 116. AMITAVA DUTTA	JTO	1993	1-Jul-00	ASM/SDE-2007/164	NO	NO	YES	YES	YES	
165. 223. ANANTA KUMAR HAZARIKA	JTO	1993	1-Jul-00	ASM/SDE-2007/165	NO	NO	YES	YES	YES	
166. 224. MD. JAHAR ALI	JTO	1993	1-Jul-00	ASM/SDE-2007/166	NO	NO	YES	YES	YES	Central Administrative Tribunal
167. 16. GOBINDA CHANDRA SARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/167	NO	NO	YES	YES	YES	নেতৃত্ব প্রতিষ্ঠান প্রযোগস্থ
168. 51. JAGANNATH KAKATI	JTO	1993	10-Jul-00	ASM/SDE-2007/168	NO	NO	YES	YES	YES	
169. 53. SABI RAM KALIA	JTO	1993	10-Jul-00	ASM/SDE-2007/169	NO	NO	YES	YES	YES	
170. 58. RANJIT SARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/170	NO	NO	YES	YES	YES	১২০০
171. 60. SATYEN KUMAR SARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/171	NO	NO	YES	YES	YES	
172. 61. PRADIP KUMAR DAS	JTO	1993	10-Jul-00	ASM/SDE-2007/172	NO	NO	YES	YES	YES	
173. 62. MD. MAINUL ISLAM	JTO	1993	10-Jul-00	ASM/SDE-2007/173	NO	NO	YES	YES	YES	
174. 74. LOHIT CHANDRA DEKA	JTO	1993	10-Jul-00	ASM/SDE-2007/174	NO	NO	YES	YES	YES	Central Admin.
175. 94. MD. ABDUL AZIZ	JTO	1993	10-Jul-00	ASM/SDE-2007/175	NO	NO	YES	YES	YES	
176. 95. AMIYA KR. SARMA	JTO	1993	10-Jul-00	ASM/SDE-2007/176	NO	NO	YES	YES	YES	
177. 102. DILIP DAS	JTO	1993	10-Jul-00	ASM/SDE-2007/177	NO	NO	YES	YES	YES	
178. 123. MRS. ARUNA CHETIA	JTO	1993	10-Jul-00	ASM/SDE-2007/178	NO	NO	YES	YES	YES	
179. 160. SANJOY GOGOI	JTO	1993	10-Jul-00	ASM/SDE-2007/179	NO	NO	YES	YES	YES	
180. 173. SNEHADRI SEKHAR SAHA	JTO	1993	10-Jul-00	ASM/SDE-2007/180	NO	NO	YES	YES	YES	

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NAME	DESIGN	R/Y	DOJ AS JTO	Roll NO.	Eligible for the year					REMARKS
					2001-02	2002-03	2003-04	2004-05	2005-06	
202. 102. SUDARSHAN KUMAR CHOWDHURY	JTO	1999	10-Jul-00	ASM/SDE-2007/181	NO	NO	YES	YES	YES	
203. 103. HABISUR RAHMAN	JTO	1999	10-Jul-00	ASM/SDE-2007/182	NO	NO	YES	YES	YES	
204. 104. ANIL KUMAR DAS	JTO	1999	10-Jul-00	ASM/SDE-2007/183	NO	NO	YES	YES	YES	
205. 105. MANORANJAN DAS	JTO	1999	10-Jul-00	ASM/SDE-2007/184	NO	NO	YES	YES	YES	
206. 106. SAIFUDDIN AHMED	JTO	1999	10-Jul-00	ASM/SDE-2007/185	NO	NO	YES	YES	YES	
207. 119. NABAJYOTI BARUAH	JTO	1999	7-Aug-00	ASM/SDE-2007/186	NO	NO	YES	YES	YES	
208. 75. HITESH CHOWDHURY	JTO	1999	1-Oct-00	ASM/SDE-2007/187	NO	NO	YES	YES	YES	
209. 65. 168. CHABIN CHANDRA DAS	JTO	1999	9-Oct-00	ASM/SDE-2007/188	NO	NO	YES	YES	YES	Central Administrative Tribunal
210. 189. 169. DAMODAR DEKA	JTO	1999	9-Oct-00	ASM/SDE-2007/189	NO	NO	YES	YES	YES	State Public Service Commission
211. 190. 215. KHAGENDRA KALITA	JTO	1999	15-Nov-00	ASM/SDE-2007/190	NO	NO	NO	YES	YES	
212. 191. 59. MRS PUBLI BHUYAN	JTO	1999	18-Mar-02	ASM/SDE-2007/191	NO	NO	NO	NO	YES	
213. 192. 97. MRS. PURABI DUTTA	JTO	1999	18-Mar-02	ASM/SDE-2007/192	NO	NO	NO	NO	YES	
214. 193. 103. ABHIJIT BHATTACHARJEE	JTO	1999	18-Mar-02	ASM/SDE-2007/193	NO	NO	NO	NO	YES	
215. 194. 115. LAKSHMAN SUTRADHAR	JTO	1999	18-Mar-02	ASM/SDE-2007/194	NO	NO	NO	NO	YES	
216. 195. 172. SAURISH BASU	JTO	1999	18-Mar-02	ASM/SDE-2007/195	NO	NO	NO	NO	YES	
217. 196. 177. MANAS RANJAN PRADHAN	JTO	1999	18-Mar-02	ASM/SDE-2007/196	NO	NO	NO	NO	YES	Central Admin.
218. 197. 15. PANKAJ KUMAR SHARMA	JTO	2000	1-Apr-02	ASM/SDE-2007/197	NO	NO	NO	NO	YES	
219. 198. 37. NAYANMONI GOGOI	JTO	2000	1-Apr-02	ASM/SDE-2007/198	NO	NO	NO	NO	YES	
220. 199. 152. K. SRINIVASA RAO	JTO	2000	29-Apr-02	ASM/SDE-2007/199	NO	NO	NO	NO	YES	
221. 200. 153. YEDU RAM SUDHEER	JTO	2000	29-Apr-02	ASM/SDE-2007/200	NO	NO	NO	NO	YES	
222. 201. 154. M. VENKATESWAR RAO	JTO	2000	29-Apr-02	ASM/SDE-2007/201	NO	NO	NO	NO	YES	
223. 202. 40. P. YELLAMANDIAH	JTO	2000	24-Jun-02	ASM/SDE-2007/202	NO	NO	NO	NO	YES	
224. 203. 104. SARIHADDU SESHAGIRIRAO	JTO	2000	24-Jun-02	ASM/SDE-2007/203	NO	NO	NO	NO	YES	
225. 204. 30. SHEELASHREE SARKAR	JTO	2000	8-Jul-02	ASM/SDE-2007/204	NO	NO	NO	NO	NO	Eligible for 05-06 w.r.t. his junior at SL 205
226. 205. 151. ZAMIR AHMED KHAN	JTO	2000	4-Dec-02	ASM/SDE-2007/205	NO	NO	NO	NO	YES	
227. 206. 140. PRABAL JYOTI BRAHMA	JTO	2001	4-Mar-02	ASM/SDE-2007/206	NO	NO	NO	NO	YES	
228. 207. 189. JAYANTA KUMAR DAS	JTO	2001	4-Mar-02	ASM/SDE-2007/207	NO	NO	NO	NO	YES	
229. 208. 5. BOBBILI JAGADEESH	JTO	2001	1-Apr-02	ASM/SDE-2007/208	NO	NO	NO	NO	YES	
230. 209. 20. NAREN SUTRADHAR	JTO	2001	1-Apr-02	ASM/SDE-2007/209	NO	NO	NO	NO	YES	
231. 210. 135. SWAPAN KUMAR SARKAR	JTO	2001	29-Apr-02	ASM/SDE-2007/210	NO	NO	NO	NO	YES	
232. 211. 4. ASHRAF KAMAL	JTO	2001	8-Jul-02	ASM/SDE-2007/211	NO	NO	NO	NO	YES	
233. 212. 41. WARYAO SAREO	JTO	2001	8-Jul-02	ASM/SDE-2007/212	NO	NO	NO	NO	YES	
234. 213. 43. PRASADA RAO THAMMALLA	JTO	2001	8-Jul-02	ASM/SDE-2007/213	NO	NO	NO	NO	YES	
235. 214. 45. GOURI SANKAR BORA	JTO	2001	8-Jul-02	ASM/SDE-2007/214	NO	NO	NO	NO	YES	
236. 215. 46. SAURAV BARGOHAIN	JTO	2001	8-Jul-02	ASM/SDE-2007/215	NO	NO	NO	NO	YES	
237. 216. 190. JEEVENDRA PRATAP SINGH	JTO	2001	8-Jul-02	ASM/SDE-2007/216	NO	NO	NO	NO	YES	
238. 217. 191. RAJEEV RANJAN SINGH	JTO	2001	8-Jul-02	ASM/SDE-2007/217	NO	NO	NO	NO	YES	
239. 218. 204. DINESH KUMAR	JTO	2001	8-Jul-02	ASM/SDE-2007/218	NO	NO	NO	NO	YES	
240. 219. 216. ARUNJYOTI SAIKA	JTO	2001	8-Jul-02	ASM/SDE-2007/219	NO	NO	NO	NO	YES	
241. 220. 217. SUMANTA NANDI PURKAYASTHA	JTO	2001	8-Jul-02	ASM/SDE-2007/220	NO	NO	NO	NO	YES	
242. 221. 238. KALYAN BORUAH	JTO	2001	8-Jul-02	ASM/SDE-2007/221	NO	NO	NO	NO	YES	
243. 222. 247. JONATHAN RAMMAWIZUALA THIEK	JTO	2001	8-Jul-02	ASM/SDE-2007/222	NO	NO	NO	NO	YES	

NB :- Eligibility List is prepared on the basis column 12 and note 5 thereunder of R/R 2002 of SDE(T). And computing Trg period spent in JTO grade vide BSNL C.O./ND letter no. 2-29/2005-Pers-II dtd 16/04/2007.

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APPLICATION FOR APPEARING IN THE LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION FOR PROMOTION TO THE GRADE OF DIVISIONAL ENGINEER (TELECOM) (25% QUOTA) TO BE HELD ON 10.12.2007

1. Name of the candidate and present designation SARAHADDU.SESHAGIRIRAO
J.T.O

2. Date of Birth 6-12-1969

3. Year of Recruitment as JTO (as allotted on appointment) 2000

4. Date of joining in the JTO grade on regular basis 24/6/2002

5. Circle to which belongs ASSAM Circle

6. Office of Present posting SDOT, BSNL, DOOM DOWRA

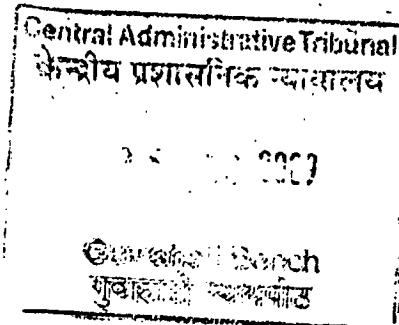
7. Centre of Examination desired GUWAHATI

8. Write vacancy year(s) eligible and being applied for (2001-02, 2002-03, 2003-04, 2004-05 & 2005-06)

9. Write Category to which he/she belongs [SC/ST] S.C

10. Whether he/she wants to write the Answers in Hindi NO

11. Whether the officer is working as regular SDE(T). If so, the mode of promotion (Promotion Quota or Competitive Quota) and No. and date of promotion order.



I solemnly declare that the information furnished above is correct to the knowledge

(Signature of the C)

Date

I recommend that Shri [REDACTED] Junior Telecom Office
condition of eligibility prescribed in the Recruitment Rules of Sub-Divisional Engineers (No. 20-24/2001-Pers. II dated 28.2.2002 and corrigendum No. 20-1/2001-Pers. II dated 23.10.2006) may be permitted to appear in the examination

(Signature, Date: 28.07.2006)
R. P. S. DAS
Divisional Engineer (Telecom)
DOOM DOWRA

Certified that the above entries made by the candidate have been verified and he is appearing in the Limited Departmental Competitive Examination for promotion to the grade of Divisional Engineer (Telecom) under 25% quota for the vacancy year(s) _____

Signature
of designated officer
of _____
R. P. S. DAS
Divisional Engineer (Telecom)
Bharat Sanchar Nigam Limited
Tinsukia

certified to be true copy
Bimali Das
advocate

Regn. No. 41

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APPLICATION FOR APPEARING IN THE LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION FOR PROMOTION TO THE GRADE SUB-DIVISIONAL ENGINEER (TELECOM) (25% QUOTA) TO BE HELD ON 10th JUNE 2007

1. Name of the candidate and present designation : WORYAO SAREO, JTO

2. Date of birth : 13-12-1977

3. Year of Recruitment as JTO (as allotted on appointment) : 2001

4. Date of joining in the JTO grade on regular basis : 08-07-2002

5. Circle to which belongs : Assam Circle

6. Office of Present posting : O/o the DE, D-FAX, Jorhat SSA

7. Centre of Examination desired : Guwahati

8. Write vacancy year(s) eligible and being applied for : 2004-05 and 2005-2006

9. Write category to which he / she belongs (SC/ST) : ST

10. Whether he/she wants to write the Answers in Hindi : Eng Ls L

11. Whether the officer is working in regular (100%) If so, the mode of promotion (Promotion Quota or competitive quota) and Ho and date of promotion order : No

I solemnly declare that the information furnished above is correct to the best of my knowledge.

Date 21-03-07

Wm
(Signature of the candidate)

I recommended that Shri Woryao Sareo Junior Telecom Officer who fulfills the condition of eligibility prescribed in the Recruitment Rules of Sub-Divisional Engineer (Telecom) (No. 20-24/2001-Per/1 dated 23.03.2002 and Admin. Ho. 20-1/2001-Per/1 dated 17.07.2002 and 23.10.2006) may be permitted to appear for the examination.

Darshi
(Signature of the Forwarding Authority)

Certified that the above entries made by the candidate have been verified and he is eligible for appearing in the Limited Departmental Competitive Examination for promotion to grade of Sub-Divisional Engineer (Telecom) under 25% quota for the vacancy year (s).

Certified to be true copy
Prakash Das
Advocate

Signature, Date & Rank
of Designated Officer (SIS Rank)
of Divisional Engineer (P&N)
O/o the GMD, BSNL, JORHAT-785001

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Annx-~~Page~~ (X)

BHARAT SANCHAR NIGAM LTD.
(A Govt. of India Enterprise)

Office of the Chief General Manager Telecom.
Assam Telecom Circle, BSNL Administrative Building,
Panbazar, Guwahati-781 001.

No. Recd-1/57/2007/63

Dated at Guwahati the 05.11.2008.

To,

The General Manager Telecom.,
BSNL,
Jorhat.

SUB: Limited Departmental Competitive Examination for promotion from
JTO (T) to SDE (T) held on 15.7.2007 _____ Representation of Sri
Prakash Singh, JTO – regarding.

REF: GMTD/JRT letter No. E-7/Group-B/Exam/08-09/15 dated 25.7.2008.

With reference to the above, it is intimated that the candidature of Sri Prakash Singh, JTO, for appearing in the above examination was rejected on the ground that the candidate did not complete the requisite 3 (three) years of regular service as on 1.7.2005 as per data furnished by the candidate in the application form.

Moreover, it is worth to mention here that the list of candidates found not eligible to appear in the said examination was sent to all heads of SSA/Unit for information of all concerned vide this office letter No. Recd-1/57/2007/29 dated 27.6.2006 and the list of candidates eligible to appear in the examination was also available on the Circle website well before commencement of the examination.

There was no objection/appeal before the commencement of the examination regarding the rejection of candidature of the applicant.

Therefore, there is no scope on the part of the Circle to give any remedy to the applicant at this stage after the declaration of the result.

The applicant may please be intimated accordingly.

(N.K. Rabha)
Asstt. General Manager (Admn)

Certified to be true copy

*Purnali Das
advocate*

Q.C.
28/11/

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

2009

Guwahati Bench
गुवाहाटी न्यायपीठ



(A GOVERNMENT OF INDIA ENTERPRISE)
OFFICE OF THE GENERAL MANAGER
JORHAT TELECOM DISTRICT
JORHAT - 785001

No.E-7/Group-B/Exam/08-09/ 15

Dated at Jorhat the 25-07-2008

To,

The Asstt. Director of Telecom. (Rectt).
O/o the Chief General Manager Telecom, Assam Circle,
BSNL New Administrative Building, Panbazar,
Guwahati -781001.

Sub: - Representation regarding LDCE for promotion of JTO to
SDE (Telecom): Forwarding thereof.

Ref: - The DE TAX &Mobile, Jorhat letter No.C-1/Staff/D-Tax/
Representation / JRT / 08-09/ 01 dtd. 15-07-2008.

One representation submitted by Sri Prakash Singh, JTO E10B, Jorhat
regarding rejection of his candidature for appearing in the Limited Deptl.
Competitive Examination from JTO (T) to SDE (T) held on July, 2007, which is
self explanatory, forwarded herewith for favour of your kind necessary disposal
please.

It is intimated that on successful completion of Orientation and Field
Training of JTO from 17-02-2003 to 25-05-2003, Sri Prakash Singh, D/R JTO
(Rectt. Year, 2001) was appointed as JTO on 26-05-2003.

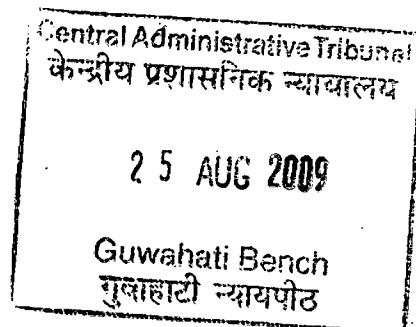
Enclo:- 1 (one) representation with
Photocopies of documents.

Divisional Engineer (Admin. & Opn.)
O/o the GMTD, BSNL, Jorhat 785001.

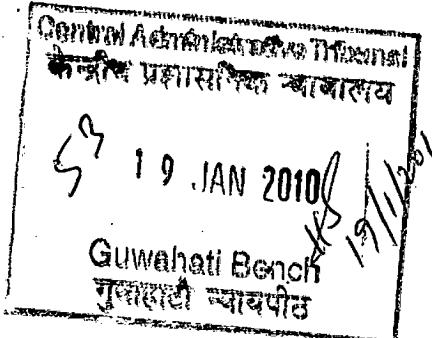
E-7/PI-II/51

*Parmanav
Dated 25/08/08*

*Certified to be true copy
Pranali Das
advocate*



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL ::
GUWAHATI BENCH:: GUWAHATI



ORIGINAL APPLICATION NO. 27 / 2009

Sri Prakash Singh

.....Applicant

Versus

The Bharat Sanchar Nigam Limited & Ors.

.....Respondents

AND

IN THE MATTER OF

An Affidavit to clarify certain aspects of facts which cropped up at the time of hearing of the above mentioned Original Application on 12.01.2010.

AFFIDAVIT

I, Sri Prakash Singh, aged about 35 years son of Ram Bikash Singh, presently working as Junior Telecom Officer (OCB), BSNL, Jorhat, resident of Qtr. No. 8, Type – III (New Block), Lichubari Telecom Colony, Lichubari in the district of Jorhat, Assam, do hereby solemnly affirm and state as follows:

1. That I am the applicant in the above noted case, conversant with the facts and circumstances of the case and as such competent to swear this affidavit.

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filed by: the defendant
through + Soniresh Sharma
Advocate

Prakash Singh

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2.

That the deponent states that he had approached this Hon'ble Tribunal by way of filing the above mentioned Original Application raising a grievance against the arbitrary and illegal action on the part of the respondent authorities in not permitting him to appear in the Limited Departmental Competitive Examination held for promotion of the Junior Telecom Officer's to the post of Sub-Divisional Engineer for vacancies pertaining to the year 2005-06 on the ground of having not fulfilled the eligibility criteria for appearing in the said examination.

3.

That the deponent states that the above mentioned Original Application was taken up for hearing on 12.01.10 and on the said date certain queries were raised by this Hon'ble Tribunal as regards the factual aspects of the matter and directed the deponent vide the order dated 12.01.10 to file an affidavit clarifying the said factual aspects. In terms of the order dated 12.01.10 the deponent begs to lay before your Honour the said factual aspects in the form of the present affidavit.

4.

That the deponent states that the list dated 26.07.07 of the ineligible and eligible candidates were prepared by the respondent authorities after complying with the provisions of Column – 12 and Note – 5 of the Recruitment Rules of 2002. Further, the training period spent by an incumbent Junior Telecom Officer was also counted towards computing the eligibility criteria of having rendered three years of service in the grade of Junior Telecom Officer. The deponent had no role to play in the short-listing of candidates found ineligible and eligible to appear in the Limited Departmental Competitive Examination held by the respondent authorities. The deponent had no reasons to doubt the process of short listing of candidates when the highest authorities in the corporation carried out such exercise. It is pertinent to mention here that the authorities of the BSNL have prepared no seniority list of the incumbents in the cadre of Junior Telecom Officer on the date of filing of the Original Application before this Hon'ble Tribunal.

5.

That the deponent states that seniority in the cadre of Junior Telecom Officer is determined on the basis of the marks secured by an incumbent in the Orientation Training/ Phase – I training imparted to the newly

Danhey

Central Administration, Assam
কেন্দ্ৰীয় প্ৰশাসন অধিদল
19 JAN 2010
Guwahati Branch
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recruited Junior Telecom Officer. The Junior Telecom Officers namely Sri Sarihaddu Seshagirirao, Assam Circle and Sri Waryao Sareo, Assam Circle who are junior to the deponent owing to securing lesser marks in the above mentioned training were allowed to appear in the Limited Departmental Competitive Examination held for the purpose of promotion of the Junior Telecom Officers to the grade of Sub-Divisional Engineers. Consequently, in terms of Column – 12 and Note – 5 of the Recruitment Rules of 2002, the deponent also became eligible to appear in the said Limited Departmental Competitive Examination, but due to the fault committed in short listing of the incumbent Junior Telecom Officers, the deponent was debarred from appearing in the above mentioned Examination.

6. That the deponent states that the fact that the above mentioned juniors of the deponent had secured lesser marks in the Orientation Training/ Phase – I training was not known to the deponent. The deponent and the above mentioned juniors had completed their Phase – I training in different batches and at different times. Had the respondent authorities prepared a seniority list of the incumbents in the cadre of Junior Telecom Officer, the deponent could have known about his seniority position in the cadre of Junior Telecom Officer vis-à-vis the above mentioned juniors namely, Sri Sarihaddu Seshagirirao and Sri Waryao Sareo. The respondent authorities having not prepared the seniority list of the incumbents in the cadre of Junior Telecom Officer, the deponent could not have known at the time of publishing the list of eligible and ineligible Junior Telecom Officers on 26.07.07, his seniority position vis-à-vis the above mentioned persons let alone the marks obtained by the said persons in the Phase – I training. As such, no fault can be attributed to the deponent for approaching the respondent authorities for amelioration of his grievances after the Limited Departmental Competitive Examination was over.
7. That this affidavit has been filed to bring on record the facts narrated herein above.
8. That this affidavit has been filed bonafide for securing the ends of justice.

Amrit Jha

9. That the statements made in this affidavit in paragraphs
1, 2, 4, 5, 6 & 8 are true to my knowledge,
those made in paragraph _____
being matter of records are true to my information derived there from and the
rests are my humble submission before this Hon'ble Court.

And, I sign this affidavit on this the 18th day of January, 2010 at
Guwahati.

Identified by :

Gulam Zaffer Ahmed.

Advocate

Prakash Singh

D E P O N E N T

